

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
Appeal No. 6 of 2024 EZ

M/s S. R Solution

..... Applicant

Verses

The State Environment Impact Assessment Authority & ANR

..... Respondents

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Dated: 27/06/2024

Place: Patna

Anamika Pandey
Adv
F/748/2009

Anamika Pandey, Adv
legumjure@gmail.com
8336835229



Abhay Kumar



BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
Appeal No. 6 of 2024 EZ

M/s S. R Solution

..... Applicant

Verses

The State Environment Impact Assessment Authority & ANR

..... Respondents

Affidavit on Behalf of the Opposite Party/Respondent No. 01
State Environment Impact Assessment Authority (SEIAA) BIHAR

I, ABHAY KUMAR, son of late Sheo dayal Sharma aged about 50 years, resident of Jalalpur city, Bailey Road, Bihar, do hereby solemnly affirm and state as follows: -

1. That I am at present posted as Member Secretary of the State Environment Impact Assessment Authority, Bihar.
2. That I am well acquainted with the facts and circumstances of the case.
3. That I have gone through the contents of the application and have fully understood the same.
4. That, the applicant, in the application, has impleaded the State Environment Impact Assessment Authority (SEIAA for short) as Respondent No. 1, as also the applicant has impleaded other Respondents representing the State Government and Bihar State Pollution Control Board.

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Petition
with
Affidavit
17/11/24
A 12/10/24
27/6/24

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5. That it is stated that SEIAA is an instrumentality of the Central Government being created under the Environment Impact Assessment Notification 2006 (as amended from time to time) (hereinafter referred to as 'the EIA notification' for brevity) issued by the Central Government represented through the Ministry of Environment, Forest and Climate Change, Government of India, New Delhi. The said statutory notification was issued under the provisions of the Environment (Protection) Act, 1986. The answering respondent craves leave of this Hon'ble Court to rely upon the notification dated 17th April, 2015 S.O.1142(E) at the time of hearing of the matter, if necessary.

6. That it is stated that role of the SEIAA is to consider and grant Environmental Clearances as per the Schedule mentioned in the EIA Notification as amended from time to time.

7. The answering respondent states that the application was received for Term of Reference (ToR) dated 03.06.2022. In the SEAC, Meeting dated 02.07.2022 recommend Term of reference with additional conditions were included as mentioned inter alia -

- a) Show the proposed project as per Patna Master plan and fulfill the criteria of Patna Master plan, if located within the master plan area.
- b) The proposed project must fulfill the criteria of CPCB/BSPCB and other government authorities.



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c) This term of reference is subject to any decision(s) taken by the concerned departments(s) of the state government regarding establishment and operation of common biomedical waste treatment facility in the state as per the extant policy/guidelines/requirement. Issuance of this ToR does not guarantee the grant of Environmental clearance. Photocopy of the State Level Expert Appraisal Committee, Bihar (SEAC, Bihar) 11th Meeting dated 02.07.2022 (Ref.No. 317 Dated. 11.07.2022) is attached herewith and marked as **Annexure - 'I'**.(Part of Document)

8. The answering respondent states that State Environment Impact Assessment Authority, Bihar (SEIAA, Bihar) vide letter dated 29.07.2022, had replied to the petitioner after taking into consideration of State Level Expert Appraisal Committee, Bihar (SEAC, Bihar), State Environment Impact Assessment Authority, Bihar (SEIAA, Bihar) vide meeting dated 25.07.2022 and its recommendation to grant of Term of Reference, The SEIAA, Bihar resolved to grant Term of Reference (ToR) with standard conditions in addition to special condition as imposed by SEAC, Bihar. Copy of the letter dated 29th July, 2022 is attached herewith and marked as **Annexure II**.



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9. The answering respondent states that a letter was received from M/s- Sangam Mediserve Pvt.Ltd for cancelation Public hearing for Common Bio-Medical Waste Management Facility proposed by M/s S.R Solution. Copy of the letter dated 19thDecember, 2022 is attached herewith and marked as **Annexure III.**

10. The answering respondent states that the State Environment Impact Assessment Authority, Bihar (SEIAA, Bihar) was forward copy of the undated letter addressed to Bihar State Pollution Control Board, Patna (BSPCB, Patna) for necessary action by one Ajay Kumar Singh along its enclosers wherein a public complaint was received regarding establishment of Common Bio-Medical Waste Management Facility by proposed by M/s S.R Solution. Copy of the said undated letter addressed to Bihar State Pollution Control Board, Patna (BSPCB, Patna) for necessary action by one Ajay Kumar Singh along its enclosers is attached herewith and marked as **Annexure-IV.**

11. The answering respondent states that the State Environment Impact Assessment Authority, Bihar (SEIAA, Bihar) had forward the copy of the undated letter to Bihar State Pollution Control Board, Patna (BSPCB, Patna) for necessary action vide letter dated 23rd December 2022. Copy of the said letter 23rd December 2022 served upon Bihar State



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Pollution Control Board, Patna (BSPCB, Patna) for necessary action by SEIAA Bihar is attached herewith and marked as **Annexure-V**.

12. The answering respondent states that in the Public hearing was conducted by Bihar State Pollution Control Board, Patna (BSPCB, Patna) dated 21.12.2022. Copy of the letter dated 21st December, 2022 is attached herewith and marked as **Annexure-VI**.

13. The answering respondent states that the Office Memorandum (F.NO.12/24/2019-HSMD) dated 18.01.2023 received from Ministry of Environment Forest and Climate Change (HSM division) Govt of India regarding representation against Common Bio-Medical Waste Management Facility (CBWTF) facility of M/s S.R Solution Patna "Examine the matter under Biomedical Waste Management Rule 2016 and respective guideline developed by Central pollution Control Board (CPCB). An action taken report may also provide to Ministry. Another letter was also attached (vide D.O.No.20/4/2021-HSMD dated 14th October 2022) address to Principal Secretary, Environment ,forest and Climate Change Govt of Bihar " I would request you to intervene in the matter and ensure that gap-analysis studies and BMUM Rules, 2016/CPCB guidelines provision must become the one of the



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fundamental grounds of granting ECs to HCFs/CBWTFs further the, SPCBs /PCCs may be directed to ensure effective monitoring of CBWTFs and ensure that all the CBWTFs within their jurisdiction come under the ambit to online Continuous Emission Monitoring System and connect with CPCB server. In case of insufficient capacity proper gap-analyses be made and new facilities may be .If required the non-compliant entries can be penalized and ask to deposit of requisite environmental compensation". Copy of the same is attached herewith and marked as **Annexure VII.**

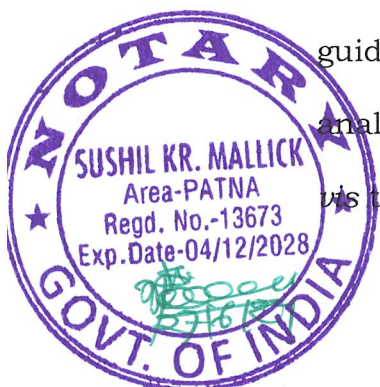
14. The answering respondent states that the Final EIA report was Submitted by Project Proponent on 30.01.2023.
15. The answering respondent states that SEAC, meeting dated- 20.02.2023, the committee decided to keep this proposal in abeyance till the disposal of the tender (EoI) called by the Bihar State Pollution Control Board (BSPCB) for the establishment of additional Common Bio-Medical Waste Treatment Facilities. Copy of the minutes dated 20th February, 2023 (Ref.No.90 Dated. 27.02.2023 is attached herewith and marked as **Annexure VIII.** (Part of Document)



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16. The answering respondent states that the Project Proponent along with the Environmental consultant made a presentation on the key parameters and salient features of the project. Based on the discussion, the Committee perused the letter no.-205 dated 24.01.2023 received from the Bihar State Pollution Control Board (BSPCB) regarding the counter affidavit filed in CWJC No. 14110/2023, S R Solution Vs The State of Bihar & Ors before the Hon'ble Patna High Court. The additional conditions imposed in the ToR granted to the project proponent. The committee observed that the Project Proponent has not complied with the additional conditions no. 2 and 3 as mentioned in the ToR issued to the Project Proponent. From the perusal of the counter affidavit of the Bihar State Pollution Control Board (BSPCB), the committee observed that the BSPCB cancelled its earlier tender inviting Expression of Interest (EOI) for establishing additional Common Bio-Medical Waste Treatment Facility (CBWTF) in various districts in the State, as per the revised guidelines issued by the Central Pollution Control Board (CPCB) as prescribed in the Bio Medical Waste Management Rules, 2016. Later, the Bihar State Pollution Control Board (BSPCB) floated re-tender as per the revised guidelines issued by the CPCB after considering the gap analysis regarding the disposal capacity of the existing facilities *vis-a-vis* the generation of Bio Medical Waste, then it has been found that at



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present there is no need of additional facility for Patna district, as the existing facility is possessing the required treatment facility to dispose the bio-medical waste in the Patna coverage area. The committee has also noted that the counter affidavit (filed by the BSPCB) also discloses that the Hon'ble Patna High Court has imposed a stay on the Board's decision to issue re-tender, and this matter is under consideration of the Hon'ble Patna High Court. During discussion in the presence of the Project Proponent, it was informed by the Member Secretary of the SEAC who is holding the post of the Member Secretary of BSPCB to the committee (SEAC) that the project proponent has not participated in the tender process initiated by the BSPCB. As per the revised guidelines notified by the Central Pollution Control Board (CPCB) in conformity with the prescribed provisions of the Bio Medical Waste Management Rules, 2016, the concerned SPCB is expected to issue a notice inviting Expression of Interest (EoI) for development of a CBWTF in a coverage area and instruct the successful proponent to obtain EC as per EIA Notification, 2006. The project proponent in this case has approached the SEIAA on his own without participating in the tender process as prescribed. Therefore in the facts and circumstances as mentioned above, the committee after discussion and due diligence has decided to recommend for rejection of this proposal for the Environmental Clearance. Copy of the 35th Meeting dated 17/02/2024 (



Abhay Kumar

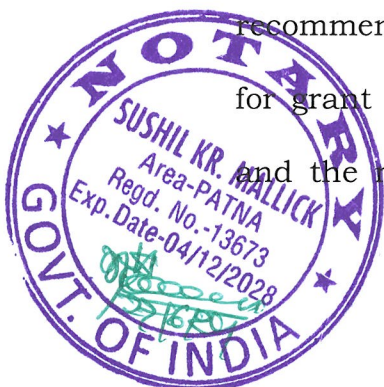
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(Ref. 106 Dated. 27.02.2024) is attached herewith and marked as **Annexure IX.**

17. The answering respondent states that the answering respondent in the Meeting dated 02.03.2024 in view of the consideration of SEAC and its recommendation for rejection of Environmental Clearance (EC). The SEIAA resolved to reject the proposal for Environmental Clearance. Copy of the Meeting dated 02.03.2024 (Ref. 120 Dated. 06.03.20024) is attached herewith and marked as **Annexure X. (Part of Document)**

18. The answering respondent states that a rejection letter dated 13.03.2024 was issued to Project Proponent. Copy of the letter dated 13.03.2024 is attached herewith and marked as **Annexure XI.**

19. The answering respondent states that the rejection of the proposal for Environmental Clearance is in accordance law and the tender floated by Bihar State Pollution Control Board (BSPCB) is not in force as the same was not in terms of the guidelines laid down by the Central Pollution Control Board (CPCB). The Resolution taken in 52nd MoM of SEIAA dated 02nd march, 2024 is in accordance with law, whereby recommendation had been made to reject the application of the Appellant for grant of Environmental Clearance (EC) for establishment of CBWTF and the recommendation of SEAC vides its MoM dated 27th February



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2024, whereby the proposal of the Appellant dated 31 May, 2022 for grant of Environmental Clearance (EC) for establishment of CBWTT has been rejected is in accordance with law. The application of the Appellant for grant of EC for establishment of CBWTF cannot be issued to the appellant.

20. The answering respondent has not dealt with the para-wise allegation in this affidavit. The answering respondent seeks leave of this tribunal to file a separate affidavit dealing with the para-wise allegation, if so necessary.

21. That the statements made in Paragraphs 1 to 6 and 19 are true to my personal knowledge, whereas those made in Paragraphs 7 to 18 are based on the records and rest are my humble submission.

Abhay Kumar
(Deponent)

Prepared in my Office &
Identified by me

Anomita Pandey
Adv
F/748/2009

Advocate



I identify the signature
of the deponent
Dinesh Kumar Adv
1921 Kumar Ravish
Adv
A.O.I.N. 600,
R.N. 146/24
27/06/24

Sri/Smt. Abhay Kumar

Deponent's Signature/L.T.I./R.T.I.

Identified by Dinesh Kumar Adv

Advocate, Solemnly affirmed and
declared before me.

Sushil Kumar Mallick
SUSHIL KUMAR MALLICK
NOTARY, GOVT. OF INDIA 27/06/24

VERIFICATION

Verified at Patna by the Deponent named on this the 27TH day of June, 2024 and I do hereby verify that all the facts mentioned in the affidavit are true to my Knowledge and no part thereof is false and nothing material has been concealed there from.





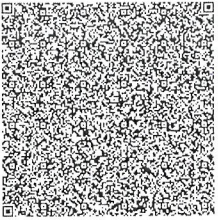
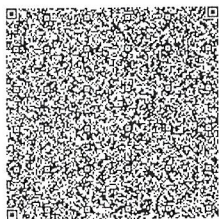

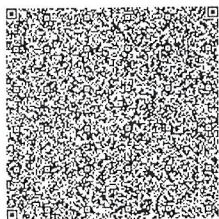
Abhay Kumar
DEPONENT

Dated: 27/06/24

Place: PATNA

Anomita Pandey
Adv
F/748/2009



 	 
<p>भारत सरकार Government of India</p>	<p>सूचना / INFORMATION</p>
<p>भारतीय विशिष्ट पहचान प्राधिकरण Unique Identification Authority of India</p>	<ul style="list-style-type: none"> ■ आधार पहचान का प्रमाण है, नागरिकता या जन्मतिथि का नहीं। जन्मतिथि आधार नंबर धारक द्वारा प्रस्तुत सूचना और विनियमों में विनिर्दिष्ट जन्मतिथि के प्रमाण के दस्तावेज पर आधारित है। ■ इस आधार पत्र को यूआईडीएआई द्वारा नियुक्त प्रमाणीकरण एजेंसी के जरिए ऑनलाइन प्रमाणीकरण के द्वारा सत्यापित किया जाना चाहिए या ऐप स्टोर में उपलब्ध एमआधार या आधार क्यूआर कोड स्कैनर ऐप से क्यूआर कोड को स्कैन करके या www.uidai.gov.in पर उपलब्ध सुरक्षित क्यूआर कोड रीडर का उपयोग करके सत्यापित किया जाना चाहिए। ■ आधार विशिष्ट और सुरक्षित है। ■ पहचान और पते के समर्थन में दस्तावेजों को आधार के लिए नामांकन की तारीख से प्रत्येक 10 वर्ष में कम से कम एक बार आधार में अपडेट कराना चाहिए। ■ आधार विभिन्न सरकारी और गैर-सरकारी फायदों/सेवाओं का लाभ लेने में सहायता करता है। ■ आधार में अपना मोबाइल नंबर और ईमेल आईडी अपडेट रखें। ■ आधार सेवाओं का लाभ लेने के लिए एमआधार ऐप डाउनलोड करें। ■ आधार/बायोमेट्रिक्स का उपयोग न करने के समय सुरक्षा सुनिश्चित करने के लिए आधार/बायोमेट्रिक्स लॉक/अनलॉक सुविधा का उपयोग करें। ■ आधार की मांग करने वाले सहमति लेने के लिए बाध्य हैं। ■ Aadhaar is proof of identity, not of citizenship or date of birth (DOB). DOB is based on information supported by proof of DOB document specified in regulations, submitted by Aadhaar number holder. ■ This Aadhaar letter should be verified through either online authentication by UIDAI-appointed authentication agency or QR code scanning using mAadhaar or Aadhaar QR Scanner app available in app stores or using secure QR code reader app available on www.uidai.gov.in. ■ Aadhaar is unique and secure. ■ Documents to support identity and address should be updated in Aadhaar after every 10 years from date of enrolment for Aadhaar. ■ Aadhaar helps you avail of various Government and Non-Government benefits/services. ■ Keep your mobile number and email id updated in Aadhaar. ■ Download mAadhaar app to avail of Aadhaar services. ■ Use the feature of Lock/Unlock Aadhaar/biometrics to ensure security when not using Aadhaar/biometrics. ■ Entities seeking Aadhaar are obligated to seek consent.
<p>नामांकन क्रम/ Enrolment No.: 0013/66005/02993</p> <p>To अभय कुमार Abhay Kumar S/O: Sheo Dayal Sharma, 401,Ganga-4, Jalalpur City, Ramjaipal Road, Beily Road Patna, VTC: Dinapur-Cum-Khagaul, PO: Danapur Cantt, Sub District: Danapur, District: Patna, State: Bihar, PIN Code: 801503, Mobile: 7033039319</p>  <p>आपका आधार क्रमांक / Your Aadhaar No. : 3006 3965 3108 VID : 9131 5703 9008 4400</p> <p>मेरा आधार, मेरी पहचान</p>	<p>भारतीय विशिष्ट पहचान प्राधिकरण Unique Identification Authority of India</p> <p>पता: आत्मज: शिव दयाल शर्मा, 401 गंगा-4, जलालपुर नगर, रामजीपाल मार्ग, बेली रोड पटना, दीनापुर कम खगोल, दानापुर कन्तत, पटना, बिहार - 801503</p> <p>Address: S/O: Sheo Dayal Sharma, 401,Ganga-4, Jalalpur City, Ramjaipal Road, Beily Road Patna, Dinapur-Cum-Khagaul, PO: Danapur Cantt, DIST: Patna, Bihar - 801503</p>  <p>3006 3965 3108 VID : 9131 5703 9008 4400</p> <p>मेरा आधार, मेरी पहचान</p> <p>1947 help@uidai.gov.in www.uidai.gov.in</p>
<p>भारत सरकार Government of India</p> <p>अभय कुमार Abhay Kumar जन्म तिथि/DOB: 17/03/1974 पुरुष/ MALE</p> <p>Aadhaar no. issued: 21/02/2015</p>  <p>Aadhaar is proof of identity, not of citizenship or date of birth. It should be used with verified documents for authentication, or scanning of QR code (Official Use Only).</p> <p>3006 3965 3108 VID : 9131 5703 9008 4400</p> <p>मेरा आधार, मेरी पहचान</p>	<p>भारतीय विशिष्ट पहचान प्राधिकरण Unique Identification Authority of India</p> <p>आत्मज: शिव दयाल शर्मा, 401 गंगा-4, जलालपुर नगर, रामजीपाल मार्ग, बेली रोड पटना, दीनापुर कम खगोल, दानापुर कन्तत, पटना, बिहार - 801503</p> <p>Address: S/O: Sheo Dayal Sharma, 401,Ganga-4, Jalalpur City, Ramjaipal Road, Beily Road Patna, Dinapur-Cum-Khagaul, PO: Danapur Cantt, DIST: Patna, Bihar - 801503</p>  <p>3006 3965 3108 VID : 9131 5703 9008 4400</p> <p>मेरा आधार, मेरी पहचान</p> <p>1947 help@uidai.gov.in www.uidai.gov.in</p>



Abhay Kumar

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Annexure - I

STATE LEVEL EXPERT APPRAISAL COMMITTEE (SEAC), BIHAR
2nd Floor, BELTRON Bhawan, Shastri Nagar, Patna – 800023.

Ref. No. - 317.

Patna Dated: - 11/07/2022.

**MINUTES OF 11th MEETING OF STATE LEVEL EXPERT APPRAISAL
COMMITTEE (SEAC), BIHAR CONSTITUTED ON 12.08.2021**

VENUE: SEIAA Office

DATE: 02nd July, 2022Minutes/Proceeding of the Meeting

1. **Opening Remarks of the Chairman:** The Chairman and Members extended warm welcome with each other and other participants of the meeting. Thereafter, the meeting was opened for the proceedings as per the agenda adopted for this meeting.
2. **Confirmation of Minutes of 10th Meeting (10/2022)** vide Ref. No.- 198, dated 03.05.2022 of State Expert Appraisal Committee held on 27th April, 2022. The State Expert Appraisal Committee, hereinafter called the SEAC, was informed that no representation has been received regarding projects considered in meeting held on 27th April, 2022. Minutes of meeting of the said SEAC was confirmed.
3. **Consideration of Proposals:** The SEAC considered proposals as per the agenda adopted for 11th meeting (11/2022) vide ref no. 306 dated- 28.06.2022. The key points of deliberations held were as follows.
4. With regard to the proposals submitted for the real-estate/ apartment/ residential building projects, industry, etc. Further, various issues concerning the green belt area/greenery, human health hazards and status of Waste Management, etc. were thoroughly discussed and scrutinized.

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Hon'ble NGT dated 27.07.2016 in the matter of OA.No.29/ 2016 [M/S. I.D.I.O Construction & Industries (India) Ltd Vs Union of India & Ors)].

7. The Project Proponent has to submit the certified copy of the Khatiyani of the project area showing the type and ownership thereof.

AGENDA ITEM NO. 14

**Proposed Common Bio-Medical Waste Treatment Facility at Mauza:-
Aimio, Tehsil:- Fatuha, District:- Patna, State:- Bihar, by M/S S. R. Solutions; (Total
Area: 1.1 Acres) - Reg. Terms of Reference.**

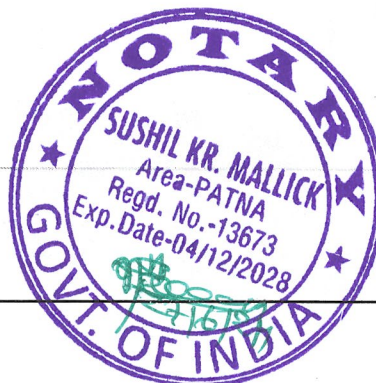
(File No.: SIA/7(da)/2036/2022, Proposal No: SIA/BR/MIS/77565/2022)

Environment Consultant: M/s Shivalik Solid Waste Management Limited.

Application along with filled up Form - I, Pre-Feasibility Report and Environment Management Plan in the prescribed format was submitted to SEIAA, Bihar on 03rd June, 2022 for obtaining Terms of Reference (ToR).

The Project Proponent along with its environmental consultant M/s. Shivalik Solid Waste Management Limited, made a presentation on the key parameters and salient features of the project. The Committee decided to recommend the proposed proposal for grant of Terms of Reference subject to the following additional conditions as well as conditions contained in Annexure - "L".

1. Show the proposed project as per Patna Master plan and fulfill the criteria of Patna Master plan, if located within the master plan area.
2. The proposed project must fulfill the criteria of CPCB/BSPCB and other government authority.
3. This term of reference is subject to any decision(s) taken by the concerned departments(s) of the state government regarding establishment and operation of common biomedical waste treatment facility in the state as per the extant policy/guidelines/requirement. Issuance of this ToR does not guarantee the grant of Environmental clearance.





Abhay Kumar

LIST OF PARTICIPANTS IN 11th MEETING OF SEAC, BIHAR HELD ON 02nd JULY 2022

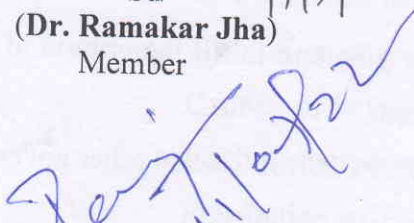
Sl. No.	Name	Designation	Attended on 02.07.2022
1.	Dr. Gopal Sharma	Chairman	Present
2.	Dr. Ramakar Jha	Member	Present
3.	Dr. Bibha Kumari	Member	Present
4.	Dr. Anshumali	Member	Present through video link
5.	Dr. Aditya Mohanty	Member	Absent
6.	Shri MokhtarulHaque	Member	Present
7.	Shri Ajit Samaiyar	Member	Present
8.	Shri Ranjan Kumar	Member	Present
9.	Shri S. Chandrasekar	Member Secretary	Present

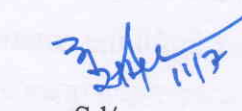
Signature(s) of the Members Present

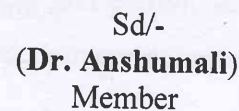

Sd/-
(Dr. Ramakar Jha)
Member

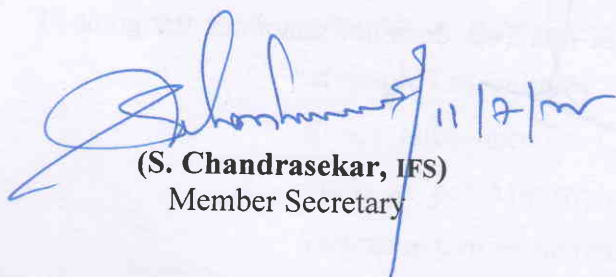

Sd/-
(Dr. Bibha Kumari)
Member

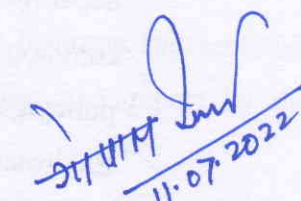

Sd/-
(Mokhtarul Haque)
Member


Sd/-
(Ranjan Kumar)
Member


Sd/-
(Ajit Samaiyar)
Member


Sd/-
(Dr. Anshumali)
Member


(S. Chandrasekar, IFS)
Member Secretary


(Dr. Gopal Sharma)
Chairman



Ashay Kumar

Annexure - II



F. No. - SIA/7(da)/2036/2022
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT
AUTHORITY,
BIHAR

2nd Floor, Beltron Bhawn
 Shastri Nagar
 Patna - 800 023
 E-mail:- seiaabihar@gmail.com
 seiaa.ms.br@gmail.com

Dated:- 29/07/2022

To,

Shri Santosh Ojha
Proprietor,
M/s S. R. Solution,
House No. 384/549 A,
East Lane of N. S. C., Sheikhpura,
P.O.:- B. V. College, Patna, Bihar,
Pin code:- 800 014,
E-mail:- santoshojha.bmw@gmail.com,
Telephone No.:- 9334234549, 8757628880.

Sub: Proposed Common Bio-Medical Waste Treatment Facility at Mauza:-Ainio, Tehsil:- Fatuha, District:- Patna, State:- Bihar, by M/S S. R. Solutions; (Total Area: 1.1 Acres) - Terms of Reference regarding.

Ref:

1. Online Application - SIA/BR/MIS/77565/2022.
2. Minutes of the SEAC meeting held on 02-07-2022.
3. Minutes of the SEIAA meeting held on 25-07-2022.



D/S
 5
 Abhay Kumar

Sir,

This has reference to the online proposal submitted in the State Level Environment Impact Assessment Authority to prescribe the Terms of Reference (ToR) for undertaking detailed EIA study for the purpose of obtaining Environmental Clearance in accordance with the provisions of the EIA Notification, 2006. For this purpose, you had submitted online information in the prescribed format (Form - I) along with a Form - I (A). The details of the proposal as described in the application are as follows:

1.	<u>Online Proposal No.</u>	SIA/BR/MIS/77565/2022
2.	<u>File No.:</u>	SIA/7(da)/2036/2022
3.	<u>Name of the Proposal</u>	Proposed Common Bio-Medical Waste Treatment Facility at Mauza:- Ainio, Tehsil:- Fatuha, District:- Patna, State:- Bihar, by M/s S. R. Solutions
4.	<u>Category of the Proposal:</u>	Common Bio-Medical Waste Treatment Facility
5.	<u>Project/Activity applied for</u>	7(da) Common Bio-Medical Waste Treatment Facility.

In this regard, under the provisions of the EIA Notification, 2006 as amended, the ToR for the purpose of preparing Environment Impact Assessment report and Environment Management Plan for obtaining prior Environmental Clearance is prescribed with Public Consultation as follows:-

A. TERMS OF REFERENCE

1. Justification for selecting the proposed capacity of the incineration facility.
2. Establishment of the facility as per Bio Medial Waste Management Rules, 2016 as amended.
3. Land requirement for the facility including its break up for various purposes, its availability and optimization.
4. Details of proposed layout clearly demarcating various activities such as security, Waste Storage Rooms, Waste Treatment Equipment Rooms/Areas, Treated Waste Storage Room, Pollution Control Devices like APCS and ETP, ash storage/disposal



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area, vehicle washing areas, and others such as admin area, worker's room, health centres, greenbelt, etc.

5. Details on collection and transportation of Bio Medical Wastes from health care establishments. No. of vehicles and feature of vehicles, etc.
6. Details of waste storage facilities/rooms.
7. Details of the treatment equipment's capacity and make.
8. Details of the incineration system
9. The CPCB guidelines for common bio medical waste treatment facilities in respect of waste feed cut-offs, operating parameters of combustion chambers, flue gas cleaning, ash handling, etc.
10. Details on fuel requirement for incineration.
11. Details on flue gas emissions discharge through stack and proposed pollution control technologies.
12. Details on residue/ash generation and management.
13. Details of waste heat utilization, if any.
14. Details on wastewater management.
15. Details of the proposed overall safety and health protection measures.
16. Details on source of water and power to the facility.
17. Details of the existing access road(s)/walkways to the designed operations in the site and its layout.
18. Location of the incineration facility and nearest human habitation with distances from the facility to be demarcated on a toposheet (1: 50000 scale).
19. Land use map based on satellite imagery including location specific sensitivities such as national parks / wildlife sanctuary, villages, industries, ground water table etc.
20. Topography details.
21. Surface water quality of nearby water bodies



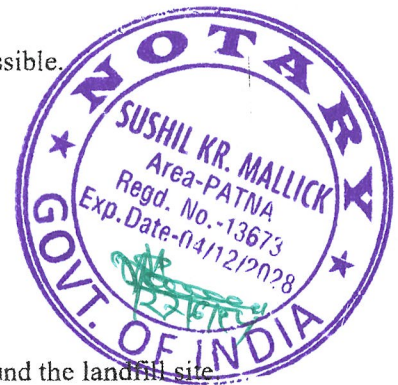
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Abhay Kumar

22. Details on proposed groundwater monitoring wells, locations, frequency of monitoring, parameters, etc.
23. Action plan for the greenbelt development in accordance to CPCB published guidelines.
24. Details on pollution control technologies and online monitoring equipments.
25. Details on monitoring of pollutants at source –performance of the incinerator. including operating hours, fuel consumption, operating parameters (Combustion chamber – temperature, pressure, Stack temperature, total particulate matter, HCl, NOx as per Bio Medial Waste Management Rules 2016 as amended.
26. Stack and fugitive emissions may be monitored for SPM, HCL & NO-2 as per Bio Medial Waste Management Rules 2016 as amended.
27. Specific programme to monitor safety and health protection of workers.
28. Details of Administrative and technical organizational structure.
29. EMP devised to mitigate the adverse impacts of the project should be provided along with item-wise cost of its implementation (Capital and recurring costs).
30. Permission for water requirement.
31. The Project Proponent is required to conduct public hearing as per EIA notification, 2006.
32. Fresh base line data to be generated for EIA/EMP preparation. One season (non-monsoon) [i.e. March-May (Summer Season); October-December (post monsoon season); December-February (winter season)]primary baseline data on ambient air quality as per CPCB Notification of 2009 and its amendments, water quality, noise level, soil and flora and fauna shall be collected and the AAQ and other data so compiled presented date-wise in the EIA and EMP Report. Site-specific meteorological data should also be collected. The location of the monitoring stations should be such as to represent whole of the study area and justified keeping in view the pre-dominant downwind direction and location of sensitive receptors.



Abhay Kumar

33. Fund allocation for Corporate Environment Responsibility (CER) shall be made as per Ministry's O.M. No. 22-65/2017-IA.III dated 1st May, 2018 for various activities therein. The details of fund allocation and activities for CER shall be incorporated in EIA/EMP report.
34. Waste water shall be treated in in-house ETP and the treated wastewater shall be continuously re-circulated to full fill the water requirement of Air Pollution Control Devices (APCDs) attached to the incinerator(s).
35. List of waste to be handled and their source along with mode of transportation.
36. Layout maps of proposed common Bio-Medical waste treatment facility indicating storage area, plant area, green belt area, utilities, etc.
37. Details of drainage of the project site upto 5 km radius of the study area. If the site is within 1 km radius of any major river, peak and lean seasonal river discharge as well as flood occurrence frequency based on peak rainfall data of the past 30 years. Details of Flood level of the project site and maximum flood level of the river shall also be provided.
38. Leachate Study Report and detailed leachate management plan to be incorporated.
39. Action Plan for measures to be taken for excessive leachate generation during monsoon period.
40. The EIA documents shall be printed on both sides, as far as possible.
41. All documents should be properly indexed, page numbered.
42. Period/dated of data collection should be clearly indicated.
43. Examine the details of monitoring of Dixon and Furon.
44. MoU for disposal of ash through the TSDF.
45. Examine and submit details of monitoring of water quality around the landfill site.
46. Details of the emergency preparedness plan and on-site & off-site disaster management plan.
47. The consultant involved in preparation of EIA/EMP report after accreditation with Quality Council of India / National accreditation board of Education and Training (QCI/NABET) would need to include a certificate in this regard in the EIA/EMP



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reports prepared by them and data provided by other Organisation(s) Laboratories including their status of approvals, etc. Vide Notification of the MoEF&CC dated 19.07.2013 as amended.

B. Additional Conditions:-

1. Show the proposed project as per Patna Master plan and fulfill the criteria of Patna Master plan, if located within the master plan area.
2. The proposed project must fulfill the criteria of CPCB / BSPCB and other government authority.
3. This term of reference is subject to any decision(s) taken by the concerned departments(s) of the state government regarding establishment and operation of common biomedical waste treatment facility in the state as per the extant policy/guidelines/requirement. Issuance of this ToR does not guarantee the grant of Environmental clearance.

29.7.2022

(Sudhir Kumar)
Member-Secretary
SEIAA, Bihar



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Abhay Kumar

Sangam Mediserve Pvt. Ltd.

Specialist in Waste Management

Web : www.sangammediserve.com, Email : sangammediserve@gmail.com, Mobile : +91-9570555533, +91-9670222266



Ref.:- letter /BSPCB/PH/PAT/02

Dated:-19/12/2022

1) श्रीमान अध्यक्ष महोदय
बिहार राज्य प्रदूषण नियंत्रण बोर्ड
पाटलिपुत्र, पटना, बिहार।

2) श्रीमान अध्यक्ष महोदय
स्टेट इनभारमेंटल इंपैक्ट एसेसमेंट अथॉरिटी
बेल्ट्रॉन भवन, बेली रोड, पटना, बिहार।

3) श्रीमान अध्यक्ष महोदय
स्टेट इनभारमेंटल अप्रेजल कमिटी
बेल्ट्रॉन भवन, बेली रोड, पटना, बिहार।

4) श्रीमान सदस्य सचिव महोदय
बिहार राज्य प्रदूषण नियंत्रण बोर्ड
पाटलिपुत्र, पटना, बिहार।



विषय :- मैसर्स एस आर सलूशन के 21/12/2022 , 11:30 प्रातः पब्लिक हियरिंग के संबंध में।

महोदय

आपको अवगत कराना है कि श्री नरेश पाल , अपर सचिव, महोदय, भारत सरकार , पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय , हर्जार्स वेस्ट मैनेजमेंट डिविजन के पत्र संख्या DONO 20 /4 /2021- HSMD दिनांक 14 अक्टूबर 2022 के द्वारा बिहार सरकार के प्रिंसिपल सेक्रेटरी, पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय को अवगत कराया है, कि बायोमेडिकल वेस्ट मैनेजमेंट रूल्स 2016 एवं केंद्रीय प्रदूषण नियंत्रण बोर्ड की गाइडलाइन का पालन किये बिना कोई भी नए कॉमन बायो मेडिकल ट्रीटमेंट प्लांट की स्थापना नहीं किया जाए ।

Indira Gandhi Institute of Medical Sciences (Groupus)
(Near Dhanvantari Hostel) Sheikhpura Patna - 800114 (Bihar)



129 Sector-D Sheikhpura
Patna - 800113 (UP)

Abhay Kumar

Sangam Mediserve Pvt. Ltd.

Specialist in Waste Management

Web : www.sangammediserve.com, Email : sangammediserve@gmail.com Mobile : +91-9670555533, +91-9670222266



उन्होंने यह भी अवगत कराया है कि बिना गैप एनालिसिस का कोई भी कॉमन बायोमेडिकल वेस्ट ट्रीटमेंट प्लांट की स्थापना नहीं किया जाए। माननीय अपर सचिव महोदय के पत्र की कॉपी इस पत्र के साथ संलग्न है मेरा निवेदन है माननीय अपर सचिव महोदय के दिशा निर्देशन को देखते हुए पब्लिक हियरिंग को तत्काल से कैंसिल किया जाए।

क्योंकि स्टेट इनभारमेंटल इंपैक्ट एसेसमेंट अथॉरिटी, बिहार, पटना द्वारा मैसर्स संगम मेडिसर्व प्राइवेट लिमिटेड को 15 टन प्रतिदिन बायो मेडिकल वेस्ट ट्रीटमेंट की परमिशन वर्ष 2020 में दी गई है। आपको अवगत कराना है कि स्थापित कॉमन बायो मेडिकल ट्रीटमेंट प्लांट को 3 से 3.5 टन बेस्ट प्राप्त हो रहा है। स्थापित कॉमन बायोमेडिकल वेस्ट ट्रीटमेंट प्लांट का यूटिलाइजेशन 20 से 25 परसेंट है, और मैं एस आर सलूशन का प्रस्तावित प्लांट स्थापित बायोमेडिकल वेस्ट ट्रीटमेंट प्लांट से महज 15 किलोमीटर की दूरी पर है।

अतः मैसर्स एस आर सलूशन का पब्लिक हियरिंग बायो मेडिकल वेस्ट रूल एवं केंद्रीय प्रदूषण नियंत्रण बोर्ड के गाइडलाइन के साथ-साथ माननीय अपर सचिव महोदय के पत्र के खिलाफ है।

अतः आपसे निवेदन है कि अपर सचिव, महोदय, भारत सरकार, के पत्र का अनुपालन किया जाए। माननीय अपर सचिव महोदय भारत सरकार के पत्र की अनुपालन की संज्ञान लेते हुए तत्काल में पब्लिक हियरिंग को कैंसिल किया जाए।

यह पत्र हमारी तरफ से एक ऑब्जेक्शन पत्र है, पब्लिक हियरिंग के लिए अगर भारत सरकार के पत्र का अनुपालन नहीं किया गया और पब्लिक हियरिंग कराई जा रही है तो यह पत्र हमारे तरफ से ऑब्जेक्शन के तौर पर अंकित किया जाए और इसका जवाब पब्लिक हियरिंग के मिनट ऑफ मीटिंग में प्रस्तुत दिया जाए। आप की महान दया होगी।

धन्यवाद एवं आभार।

मैसर्स. संगम मेडीसर्व प्राइवेट लिमिटेड

Hari om Sharan
Dwivedi.

ऑथराइज्ड सिग्नेटरी

हरि ओम शरण द्विवेदी

डायरेक्टर

09670557744, 09670555533



Abhay Kumar

Sangan Mediserve Pvt. Ltd.

Specialist in Waste Management

Web : www.sanganmediserve.com, Email : sanganmediserve@gmail.com, Mobile : +91-9670535533, +91-9670222266



Towards the Healthy Future

प्रतिलिपि :-

2) श्री नरेश पाल ,

अपर सचिव, महोदय,

भारत सरकार ,

पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय

पृथ्वी बिंग, पांचवा तल, कमरा नंबर - 505, इंदिरा पर्यावरण भवन, जोर बागा रोड न्यू दिल्ली - 110003

2) श्री अरविंद कुमार चौधरी

प्रिंसिपल सेक्रेट्री

पर्यावरण वन एवं जलवायु परिवर्तन

बिहार सरकार

अनन्या भवन, पीर अली खान मार्ग

शेखपुरा, पटना, बिहार- 800014।



Abhay Kumar

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श्री नरेश पाण्डेय, प्रधान सचिव
Naresh Pal Gangwar



GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST
& CLIMATE CHANGE
PRINCIPAL SECRETARY

D.O. No. 20/4/2021-TISMID

Dear Shri Aravind Kumar Chaudhary,

Dated: 14th October, 2022

The Ministry of Environment, Forest and Climate Change (MoEFCC) is administering the Bio-medical Waste Management (BMWWM) Rules, 2016 for scientific disposal of BMW. Further, to assist stakeholders in the implementation of the BMWWM Rules, 2016, the Central Pollution Control Board (CPCB) has also formulated various guidelines.

2. I would like to emphasize here that the purpose of these rules is to uniformly implement its provisions across the country with support of various stakeholders like the Ministry of Health and Family Welfare, State Health Department, State Pollution Control Boards/ Pollution Control Committees (SPCBs/ PCCs), Occupiers (waste generators), Common Bio-Medical Waste Treatment Facility Operators (CBWTFs) etc. In this regard, it is noteworthy to mention here the important role played by various stakeholders and facilities during the COVID-19 pandemic period towards effective management of COVID-19 waste.

3. May I highlight here that the Ministry often comes across media reports, and receive representations from civil society/ stakeholder groups on non-compliance of BMWWM Rules, 2016/ CPCB Guidelines. The major issues highlighted in such complaints are related to unscientific/ non-compliant functioning of Healthcare Facilities (HCFs)/ CBWTFs, lack of gap-analysis studies & monitoring by SPCBs/ PCCs, non-consideration of gap-analysis reports while grant of environmental clearances by SEIAA, illegal dumping of BMW by HCFs/ CBWTFs, earmarking of HCFs for BMW treatment to CBWTFs against distance criteria etc. It is to be noted that new facilities may be allowed on the basis of gap analysis by SPCBs wherever required.

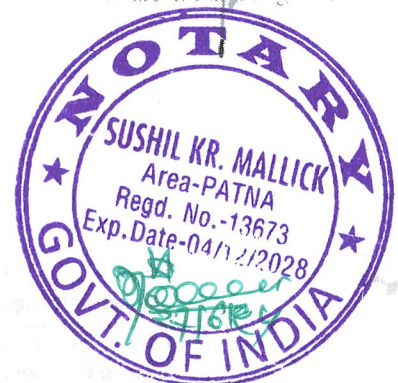
4. In light of the above, I would request you to intervene in the matter and ensure that gap-analysis studies and BMWWM Rules, 2016/ CPCB guideline provisions must become the one of the fundamental grounds of granting ECs to HCFs/ CBWTFs. Further, the SPCBs/ PCCs may be directed to ensure effective monitoring of CBWTFs and ensure that all CBWTFs within their jurisdiction come under the ambit of Online Continuous Emission Monitoring System and connect with CPCB server. In case of insufficient capacity, proper gap analysis be made and new facilities may be allowed. If required, the non-compliant entities can be penalized, and asked to deposit of requisite environmental compensation.

With best wishes,

Yours sincerely,

(Naresh Pal Gangwar)

Shri Aravind Kumar Chaudhary
Principal Secretary
Environment, Forest and Climate Change
Government of Bihar
Manaya Bhawan, Peer Ali Khan Marg
Sheikhpura, Patna 800 013
efcd@biharmca.nic.in



Abhay Kumar

D.O. No. 20/4/2021 - HSMD

Dear Shri Arvind Kumar Chawdhary,

Dated: 14th October, 2022

The Ministry of Environment, Forest and Climate Change (MoEF&CC) is administrating the Bio-Medical Waste Management (BMWM) Rules 2016 for scientific disposal of BMW. Further, to assist stakeholders in the implementation of the BMWM Rules, 2016, the Central Pollution Control Board (CPCB) has also formulated various guidelines.

2. I would like to emphasize here that the purpose of these rules is to uniformly implement its provisions across the country with support of various stakeholders like the Ministry of Health and Family Welfare, State Health Department, State Pollution Control Boards / Pollution Control Committees (SPCBs / PCCs), Occupiers (waste generators), Common Bio-Medical Waste Treatment facility Operators (CBWTFs) etc. In this regard, it is noteworthy to mention here the important role played by various stakeholders and facilities during the COVID 19 pandemic period towards effective management of COVID – 19 waste.

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4. In the light of the above, I would request you to intervene in the matter and ensure that gap-analysis studies and BMWM Rules, 2016 / CPCB guidelines provisions must become the one of the fundamental grounds of granting ECs to HCFs / CBWTFs. Further, the SPCBs / PCCs may be directed to ensure effective monitoring of CBWTFs and ensure that all CBWTFs within their jurisdiction comes under the ambit of Online Continuous Emission Monitoring System and connect with CPCB server. In case if insufficient capacity, proper gap analysis be made and new facilities may be allowed. If required, the non-complaint entities can be penalized and asked to deposit of requisite environmental compensation.

With best wishes,

Yours sincerely,

(Naresh Pal Gangwar)

Shri Arvind Kumar Chaudhary,
Principal Secretary,
Environment, Forest and Climate Change
Government of Bihar,
Aranaya Bhawan, Peer Ali Khan Marg,
Sheikhpura, Patna – 800 014
efd-bih@nic.in



Abhay Kumar

Annexure IV

सदस्य सचिव महोदय
बिहार राज्य प्रदूषण नियंत्रण बोर्ड
पाटलिपुत्र इंडस्ट्रियल एरिया
पाटलिपुत्र पटना बिहार

विषय :- पब्लिक हियरिंग में अपनी बात रखने के संबंध में।

महाशय

आपके द्वारा 19.11.2022 को हिंदुस्तान न्यूज़पेपर में एक प्रचार दिया गया था कि ग्राम आईनो, फतूआ, पटना बिहार में कॉमन बायोमेडिकल वेस्ट ट्रीटमेंट प्लांट की स्थापना हेतु पब्लिक हियरिंग का आयोजन किया जा रहा है।

मेरा कहना यह है कि यह कार्य जो कि माननीय हरीश न्यायालय द्वारा हजार्ड्स घोषित किया गया है।

यह कार्य बिना एक्सपीरियंस संस्था को देने से बहुत हानि होगी और कोई भी गलत कार्य हो जाएगा तो वह पूरे प्रदेश के साथ-साथ राजधानी को बदनाम कर देगा। साथ ही साथ आपके भी संस्था का भी हनन होगा।

महोदय हमारे द्वारा भारत सरकार के पर्यावरण वेबसाइट पर देखने से यह पता चला कि श्री संतोष ओझा मैसर्स एस आर सलूशन को यह कार्य दिया जा रहा है जो बिना किसी टेंडर प्रक्रिया बिना किसी मानक का दिया जा रहा है।

जब हमने जांच पड़ताल किया तो पता चला की संतोष ओझा पर 2017 में तत्कालीन ड्रग इंस्पेक्टर सच्चिदानंद और उनके टीम ने f.i.r. खगौल थाना में दर्ज कर आए हुए हैं।

संतोष ओझा ने एक बनारस की कंपनी के साथ मिलकर एक्सपायर दबावों का धंधा करते हुए पकड़े गए थे, पेपर की कटिंग आपको प्रस्तुत कर रहा हूं।

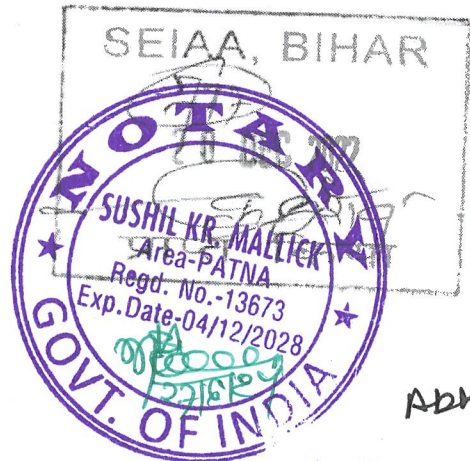
कृपया मेरे इस पत्र पर विचार करिए और पब्लिक हियरिंग में मेरे इस पत्र को संलग्न किया जाए और साथ ही साथ आपसे मैं निवेदन कर रहा हूं और आग्रह कर रहा हूं इस तरह की संस्थाओं को जो कि ड्रग्स मानवता के खिलाफ कार्य करते हुए पकड़ा जा चुका है और उस पर f.i.r. है

कृपया उसे लाइसेंस इस तरह का ना दिया जाए कि खुलेआम एक्सपायर ड्रग तस्करी का काम चालू हो जाए।

कृपया पब्लिक हियरिंग में इस पर जरूर विचार किया जाए।

आपका भूतपूर्व सैनिक

अजय कुमार सिंह
अजय कुमार सिंह
पुत्र उमराव सिंह
पता - ग्राम - जामुआओ (वरसारा)
गाजीपुर उत्तर प्रदेश 233232
आधार नंबर 7007 2345 0464
मोबाइल - 09621425455



Abhay Kumar

प्रतिलिपि :-

1) माननीय मुख्य न्यायाधीश राष्ट्रीय हरित आयोग

2) माननीय मंत्री पर्यावरण एवं वन बिहार सरकार श्री तेज प्रताप यादव

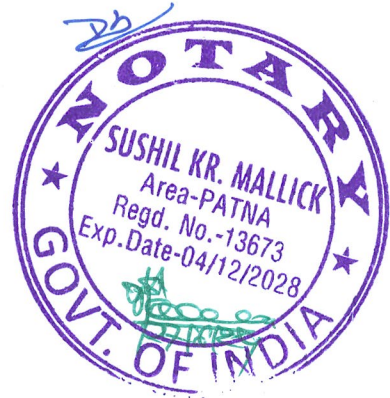
3) श्रीमान अध्यक्ष महोदय

स्टेट इन्वायरमेंट इंपैक्ट एसेसमेंट अथॉरिटी

बेल्ट्रॉन भवन, बेली रोड, पटना, बिहार।रत

4) अध्यक्ष महोदय केंद्रीय प्रदूषण नियंत्रण बोर्ड परिवेश भवन सी वी डी कम ऑफिस कंपलेक्स ईस्ट अर्जुन नगर
डेलही 110032 भारत

Abhay Kumar



बिहार राज्य पर्यावरण समाघात निर्धारण प्राधिकरण,
द्वितीय तल, बेल्ट्रॉन भवन, शास्त्रीनगर, पटना-23

पत्रांक :- 488.

पटना, दिनांक :- 23/12/2022

सेवा में,

सदस्य सचिव,
बिहार राज्य प्रदूषण नियंत्रण पर्वद,
परिवेश भवन, पटना।

विषय :- सर्वश्री एस0 आर0 सलूशन परियोजना संबंधित लोक सुनवाई के संबंध में।

प्रसंग :- 1. श्री हरिओम शरण द्विवेदी, डायरेक्टर, संगम मेडिसर्व प्रा0 लि0, पटना एवं
2. अजय कुमार सिंह, गाजीपुर, उत्तर प्रदेश द्वारा प्राप्त शिकायत के संबंध में।

महाशय,

उपर्युक्त विषय के सम्बन्ध में कहना है श्री हरिओम शरण द्विवेदी, डायरेक्टर, संगम मेडिसर्व प्रा0 लि0, पटना एवं अजय कुमार सिंह, गाजीपुर, उत्तर प्रदेश द्वारा सर्वश्री एस0 आर0 सलूशन परियोजना से संबंधित शिकायत प्राप्त हुयी है। शिकायत पत्र की एक प्रति पत्र के साथ संलग्न कर आपको आवश्यक कार्रवाई हेतु प्रेषित की जा रही है। (छायाप्रति संलग्न)

अनुलग्नक:- यथोक्त।

ह/0

(सुधीर कुमार)
सदस्य सचिव
SEIAA, Bihar

प्रतिलिपि:-

1. श्री हरिओम शरण द्विवेदी, डायरेक्टर, संगम मेडिसर्व प्रा0 लि0, पटना एवं
2. अजय कुमार सिंह, पुत्र-उमराव सिंह, ग्राम-जामुआओं (वरसारा), गाजीपुर, उत्तर प्रदेश-233232 (मो0-9621425455) को सूचनार्थ प्रेषित।



विश्वासभाजन

23/12/2022
(सुधीर कुमार)
सदस्य सचिव
SEIAA, Bihar

Abhay Kumar



बिहार राज्य प्रदूषण नियंत्रण पर्षद्

परिवेश भवन, एन.एस.बी-2, पाटलिपुत्र औद्योगिक क्षेत्र,
पो0-सदाकत आश्रम, पाटलिपुत्र, पटना-800 010

पत्रांक :-प/त6-100/22

पटना, दिनांक:-

प्रेषक

एस. चन्द्रशेखर, भा0व0से0,

सदस्य-सचिव

सेवा में,

श्री अमिताभ सिन्हा, अपर जिला दण्डाधिकारी, समाहरणालय, सामान्य शाखा, पटना।

कार्यपालक पदाधिकारी, जिला परिषद, पटना।

महाप्रबंधक, जिला उद्योग केन्द्र, पटना।

कार्यपालक पदाधिकारी, नगर परिषद, फतुहा, पटना-803201

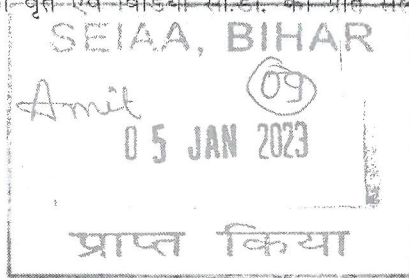
विषय: मे0 एस. आर. सोल्यूशन, हाउस नं0-384/549 A, ईस्ट लेन एन.एस.सी., शेखपुरा, पो0-बी.भी. कॉलेज, पटना द्वारा जिला-पटना के मौजा-ऐनियो, अंचल-फतुहा, थाना नं0-72 में साझा जैव-चिकित्सा अपशिष्ट शोधन सुविधाओं (Common Bio Medical Waste Treatment Facilities) की स्थापना के लिए परियोजना के पर्यावरणीय स्वीकृति हेतु लोक-सुनवाई का वृत्त के संबंध में।

महाशय,

उपरोक्त विषयक सूचित करना है कि परियोजना के पर्यावरणीय स्वीकृति हेतु लोक-सुनवाई दिनांक 21.12.2022 को पूर्वाह्न 11:30 बजे उत्कर्मित मध्य विद्यालय, ऐनियो, अंचल-फतुहा, थाना-गौरीचक, जिला-पटना में आहुत की गयी थी। लोक सुनवाई का वृत्त एवं विडियो सी.डी. की प्रति संलग्न कर भेजी जा रही है ताकि प्रभाव क्षेत्र के लोगों के अवलोकनार्थ प्रदर्शित कराये जा सके।

सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

अनु0: लोक सुनवाई का वृत्त एवं विडियो सी.डी. की प्रति संलग्न।



विश्वासभाजन

ह0/-

(एस. चन्द्रशेखर)

सदस्य सचिव

ज्ञापांक: 14.

पटना, दिनांक: 04-01-23.

प्रतिलिपि: सदस्य सचिव, राज्य पर्यावरण समाघात निवारण प्राधिकरण (SEIAA), बिहार, बेल्ट्रॉन भवन, शास्त्रीनगर, बेली रोड, पटना को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित। साझा जैव-चिकित्सा अपशिष्ट शोधन सुविधा इकाई-मे0 संगम मेडिसरव्स प्रा0 लि0, बैरिया, पटना एवं अन्य से बार-बार प्रस्तावित इकाई (मे0 एस. आर. सोल्यूशन) के प्रसंग में पर्षद में शिकायतवार्द जमा किया जा रहा है। इस तरफ प्राप्त शिकायतवार्द दिनांक 19.12.2022, 21.12.2022 एवं 23.12.2022 की प्रति संलग्न कर आवश्यक कार्रवाई हेतु भेजी जा रही है।

अनु0: यथो0।



(एस. चन्द्रशेखर)

सदस्य सचिव

Ashay Kumar

Minutes of Public Hearing for establishment of proposed Common Biomedical Waste Treatment Facilities (CBWTF) by M/s S.R. Solution, House No.-384/549A, East Lane of N.S.C., Sheikhpura, P.O.-B.V. College, Patna-800014.

This public hearing was organized by the Bihar State Pollution Control Board, Patna and presided by the ADM, Patna under the provisions of EIA, 2006. Notice of public hearing had been published in daily news papers-*The Times of India, Saturday, November 19, 2022; Hindustan Times, Patna, Saturday, November 19, 2022 and Prabhat Khabar, Patna, Saturday, November 19, 2022.* Alongside, announcement with amplifier had also been done by the applicant prior the hearing in concern villages for the publicity of the public hearing to ensure maximum participation of the public concerned.

This specific CBWTF is proposed at Mauza-Anio, Anchal-Fatuha, Thana No.-72, District-Patna of Bihar.

VENUE: Utkramit Madhya Vidyalay, Anchal-Fatuha, P.S.-Gaurichak, District-Patna.

Date & Time: 21st December, 2022; At: 11.30 A.M.

The following officials attended the Public Hearing:

1. Sri Amitav Sinha, ADM, Patna; and
2. Sri Anil Kumar, Regional Officer, BSPCB, Patna.

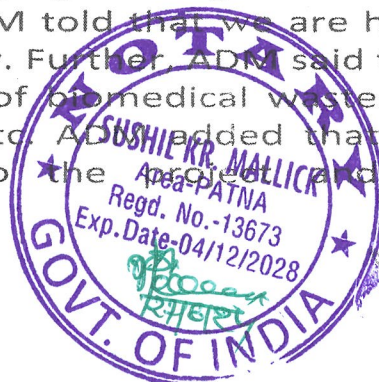
The following proponents/officials/representatives attended the Public Hearing:

1. Smt. Daksha Gupta, M/s Shivalik Solid Waste Management Ltd, Zirakpur, Punjab-140604; and
2. Sri Santosh Kumar Ojha, M/s S.R. Solution, House No.-384/549A, East Lane of N.S.C., Sheikhpura, P.O.-B.V. College, Patna.

Number of persons participated in the Public Hearing were 39 and their list is enclosed as Annexure-I.

Sri Anil Kumar, Regional Officer, BSPCB, Patna welcome representatives of local public representatives, project proponent, public and other participants in the public hearing and initiated with introduction about the project. He informed the importance of public hearing for Environmental Clearance of the proposed project in such a rural area and its benefits to the local people.

Sri Amitav Sinha, ADM, Patna welcome all participants in the public hearing. He highlighted significance of the project to the public and region. ADM told that we are here to hear you all and resolve the issue if any. Further, ADM said that proposed project is facilities for disposal of biomedical wastes generated in hospital and nursing homes etc. ADM added that District administration will fully support to the project and the public, similarly



cooperation of the public for the project is expected. In case of any issue arises, we are available to resolve under the Rules.

Consultant of M/s S.R. Solution made a presentation on the project in detail, Environmental Impact Assessment study conducted and proposed mitigation measures for environment and social safeguards. On the end of presentation, Shri Anil Kumar, RO, BSPCB requested participants to put questions/doubt/suggestions one by one.

Response of the Public & their opinion:

In the public hearing following persons have expressed their query/views/opinions as given below:

Sl. No.	Name & Address	Query/comments/suggestions raised/given by the participants at Public Hearing.	Response of Project Proponent/Consultant.
1.	Sri Ajay Kumar Singh, Salempur, Anchal-Fatuha, District-Patna.	Said that there will be emission of smoke; Hepatitis diseases will spread; liquid waste will be discharged. Our farming lands are adjacent to the site which is a fertile land and they will be destroyed. There are fisheries activities nearby. Women are working in their agricultural fields. It should be established on barren land.	Environmental consultant Smt Diksha Gupta replied that not a drop of liquid wastes shall be discharged; ETP will be established and treated water shall be re-used. Adequate air pollution control facilities shall be provided including online continuous emission monitoring system.
2.	Sri Shankar Dayal Singh, Sahjalpur, Anchal-Fatuha, District-Patna.	Said that Second China is being made; 50 villages are; area will become polluted and it will be same as transport nagar.	
3.	Sri Pankaj Kumar, Village-Saidanpur, Anchal-Fatuha, District-Patna.	Our agricultural land is only at a distance of 10meter from the proposed site. You all were killing us.	



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4.	Sri Ram Babu Singh, Local villager, Anchal-Fatuha, District-Patna.	Came to know- 'Kachra plant khul raha hai'. He was not in favour of the proposed CBWTF on that specific site.	-
5.	Sri Ajay Kumar Panday, Village-Anio, Anchal-Fatuha, District-Patna.	Stated that If the proposed project is as per approved guideline of the government, then project should be go ahead.	-
6	Sri Satish Kumar Dubey, Village-Anio, Anchal-Fatuha, District-Patna.	Stated same as above. He was in favor of the project.	-
7	Sri Shambhu Kumar Dubey, Village-Anio, Anchal-Fatuha, District-Patna.	Stated same as above. He was in favor of the project.	-
8	Sri Dinanath Dubey, Village-Anio, Anchal-Fatuha, District-Patna.	Stated in favor of the project.	-
9	Sri Jitendra Dubey, Village-Anio, Anchal-Fatuha, District-Patna.	Stated that this proposed plant will harm us; cremation of dead body will be taken place. This specific project should be pollution free.	-
10	Sri Arun Kumar Singh, Local Villager, Anchal-Fatuha, District-Patna.	Stated that waste shall be burnt, it is densely populated area, there will be problem for local people and no any labour will work in nearby area.	The compensation of the acquired land shall be provided as per norms.
11	Sri Alok Ojha, Local Villager, Anchal-Fatuha, District-Patna.	Stated that there is tendency to protest any good work; if adequate treatment facilities are provided, then what is wrong. He was in	



		favor of the project.	
12	Sri Kameshwer Ojha, Village-Anio, Anchal-Fatuha, District-Patna.	Stated that all such works for people and if it is as per govt. norms then it is OK.	-
13	Sri Alok Kumar Ojha, Village-Anio, Anchal-Fatuha, District-Patna.	Stated that if project is safe as per govt. norms then it should be allowed.	-
14	Sri Ojhaji, Village-Anio, Anchal-Fatuha, District-Patna.	Stated in favor of the project.	-
15	Sri Bam Bahadur Singh, Village-Anio, Anchal-Fatuha, District-Patna.	Stated to repeat about the project.	Consultant of the project repeated about the project in brief.
16	Sri Rakesh Kumar Singh, Local Village, Anchal-Fatuha, District-Patna.	Stated in favor of the project.	-
17	Sri Lallu Singh, Local Village, Anchal-Fatuha, District-Patna.	Stated that he was not in favor of the project.	-
18	Sri Om Prakash Singh, Local Village, Anchal-Fatuha, District-Patna.	Stated that he was not in favor of the project.	-
19	Sri Avinash Singh, Local Village, Anchal-Fatuha, District-Patna.	Stated that he was not in favor of the project.	-
20	Sri Raju Kumar, Local Village, Anchal-Fatuha, District-Patna.	Stated that he was not in favor of the project.	-
21	Sri Ramakant Kumar, Village-Saidanpur, Anchal-Fatuha, District-Patna.	Stated that he was not in favor of the project.	-
22	Sri Sonu Kumar, Local Village, Anchal-Fatuha, District-Patna.	Stated that he was not in favor of the project.	-

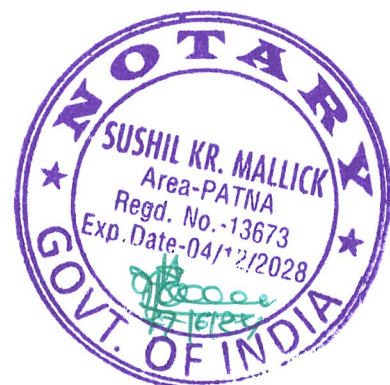


2	Sri Vijay Singh, Local Village, Anchal-Fatuha, District-Patna.	Stated that he was not in favor of the project.	
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The public hearing has been conducted successfully. The proceedings of the public hearing are recorded and video taken. The same shall be submitted to all concern and the authority for necessary action.

Akumar
30.12.22
(Anil Kumar)
RO, BSPCB, Patna

[Signature]
(Amitav Sinha)
ADM, Patna

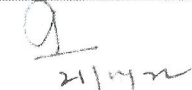
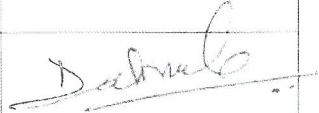



[Signature]

Abhay Kumar

उपस्थिति सूची

मे० एस. आर. सोल्यूशन, शेखपुरा, पो०-बी.भी. कॉलेज, पटना द्वारा मौजा-ऐनियो, अंचल-फतुहा, जिला-पटना में साझा जैव-चिकित्सा अपशिष्ट शोधन सुविधाओं (Common Bio Medical Waste Treatment Facilities) की पर्यावरणीय स्वीकृति हेतु दिनांक 21.12.2022 को पूर्वाह्न 11:30 बजे उल्लिखित मध्य विद्यालय, ऐनियो, अंचल-फतुहा, थाना-गौरीचक, जिला-पटना में आयोजित लोक सुनवाई के दौरान उपस्थित व्यक्तियों की सूची:

क्र०सं०	नाम	पता	हस्ताक्षर
1.	अनिमल कुमार	अंचल जिला अस्पताल; पटना	
2.	अनिमल कुमार	श्री ० पदार्थ वि० शा० प्र० वि० प० वि० पटना	अनिमल कुमार 21-12-22
3.			
4.	इक्ष्वा गुप्ता	विवाहिक स्मॉल्ट वेस्ट गेजमेट 1 मीटर	
5.	उद्य शैलेंद्र सिंह	मिडिलेन (अंचल-फतुहा)	
6.	कृष्ण कुमार देव	ऐनियो	कृष्ण कुमार देव
7.	उद्य विवेकानंद	विहारपुरा गंजपर	93042 449 उद्य विवेक देव
8.	शरत कुमार देव	ऐनियो	शरत कुमार देव 931831503
9.	शरत कुमार देव	ऐनियो	9631852580
10.	शरत कुमार देव	ऐनियो	शरत कुमार देव
11.	Shailendra Nargya	Anio	9234386547
12.	शरत कुमार देव	ऐनियो	9731279569



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 Abhay Kumar

13.	पुष्पिका कान्त झा	पुष्पिका	पुष्पिका
14.	Vishay Kumar Dahiya	Aruna	Aruna
15.	K. ojha	Ajnis	Ajnis
16.	Alok K. ojha	Ajnis	Ajnis
17.	Surya K. Mishra	Ajnis	Ajnis
18.	Harendra Prasad	Ajnis	Ajnis
19.	Madan Mohan Dey	Ajnis	Ajnis
20.	Balram Dey	Ajnis	Ajnis
21.	Pankaj - Kumar	monsingh Pat	Pankaj Kumar
22.	Ajay K.	Sailampal	Ajay K.
23.	Shamshery Choudhary	Ludhiana	Shamshery
24.	मेधावती झा	पटना	मेधावती झा
25.	दीपावती झा	पटना	दीपावती झा
26.	दीपावती झा	पटना	दीपावती झा
27.	शशि कान्त झा	पटना	शशि कान्त झा
28.	शशि कान्त झा	पटना	शशि कान्त झा
29.	Shiv Rishi Tiwari		S. Rishi Tiwari



~~37~~

30.	RANJEEVA	PARSABAZAR	983522242
31.	शिव कुमार	सदरपुर	9631977740
32.	अशोक कुमार	पटना	9533301111
33.	अशोक कुमार	पटना	05559333
34.	अनिल कुमार	सुनियौ	अनिल कुमार
35.	Surya Kumar	patna	Surya
36.	K.K.	Patna	
37.	अशोक कुमार	पटना	अशोक कुमार
38.	Suroj Raj	Sheikhpura, Patna	Suroj
39.	Sutabha Singh	S.P. Sultana	Sutabha
40.			
41.			
42.			
43.			
44.			
45.			
46.			



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Abhay Kumar

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Letter No.-488, dated-23.12.2022 BSPCB


From: Seiaa Bihar (seiaabihar@gmail.com)

To: bspcb@yahoo.com

Date: Friday, 23 December, 2022 at 03:20 pm IST


Sir,
Kindly find the attachment,

Thanks and Regards
SEIAA,Bihar
2nd Floor, Beltron Bhawan,
Shastri Nagar,
Patna-800023
Telephone No-0612-2281255

 Letter No.-488, dated-23.12.2022 BSPCB.pdf
3MB

Bmw
Dr. Nareen kr.
23/12/22
Please Discuss with
R.O. - Patna.
Sh. H. K. Singh, sc.
Urgently please
28/12/22
Important




Ashay Kumar

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**बिहार राज्य पर्यावरण समाघात निर्धारण प्राधिकरण,
द्वितीय तल, बेल्ट्रॉन भवन, शास्त्रीनगर, पटना-23**

पत्रांक :- 488.

पटना, दिनांक :- 23/12/2022

सेवा में,

सदस्य सचिव,
बिहार राज्य प्रदूषण नियंत्रण पर्वद,
परिवेश भवन, पटना।

विषय :- सर्वश्री एस0 आर0 सलूशन परियोजना संबंधित लोक सुनवाई के संबंध में।

प्रसंग :-

1. श्री हरिओम शरण द्विवेदी, डायरेक्टर, संगम मेडिसर्व प्रा0 लि0, पटना एवं
2. अजय कुमार सिंह, गाजीपुर, उत्तर प्रदेश द्वारा प्राप्त शिकायत के संबंध में।

महाशय,

उपर्युक्त विषय के सम्बन्ध में कहना है श्री हरिओम शरण द्विवेदी, डायरेक्टर, संगम मेडिसर्व प्रा0 लि0, पटना एवं अजय कुमार सिंह, गाजीपुर, उत्तर प्रदेश द्वारा सर्वश्री एस0 आर0 सलूशन परियोजना से संबंधित शिकायत प्राप्त हुयी है। शिकायत पत्र की एक प्रति पत्र के साथ संलग्न कर आपको आवश्यक कार्रवाई हेतु प्रेषित की जा रही है। (छायाप्रति संलग्न)

अनुलग्नक:- यथोक्त।

विश्वासभाजन

3 23/12/2022
(सुधीर कुमार)
सदस्य सचिव
SEIAA, Bihar



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श्रीमान अध्यक्ष
स्टेट एक्सपोर्ट अप्रोजल कमिटी
बिहार सरकार, बेल्ट्रॉन भवन
बैली रोड, पटना बिहार

विषय:- प्रस्तावित सामूहिक जैव चिकित्सा अवशिष्ट निस्तारण संस्था के बारे में।

महाशय

हमारे ग्राम (मौजा) - ऐनीयो खाता नंबर 100 (प्लॉट नंबर 416) खाता नंबर 133 (प्लॉट नंबर 415) खाता नंबर 76 (प्लॉट नंबर 742) तहसील/ ब्लॉक - फतुवा, जिला - पटना, बिहार में मैं. एस आर सलूशन द्वारा सामूहिक जैव चिकित्सा अपशिष्ट निस्तारण के स्थापना हेतु प्रपोजल फाइल नंबर - SIA/BR/MIS/77565/2022, SIA/7(da)/2036/2022 आपके कार्यालय में जमा किया गया है।

आपकी कार्यालय के वेबसाइट को देखने से यह लग रहा है, कि आपके कार्यालय द्वारा उनके प्रपोजल को जो कि हमारे ग्राम (मौजा) - ऐनीयो खाता नंबर 100 (प्लॉट नंबर 416) खाता नंबर 133 (प्लॉट नंबर 415) खाता नंबर 76 (प्लॉट नंबर 742) तहसील/ ब्लॉक - फतुवा जिला - पटना, बिहार में जैव चिकित्सा अपशिष्ट की स्थापना की जा रही है को अप्रूवल दे रहे हैं।

हम आपको अवगत कराना चाह रहे हैं, कि जिस जगह पर यह अप्रूवल दिया जा रहा है वहां हमारे गांव के लिए एकमात्र सड़क है दूसरी बात हमारे गांव से सभी लोगों का आना जाना उधर से ही है वहां हमारे गांव का स्कूल मंदिर और स्थानीय निवास पर स्थापित है।

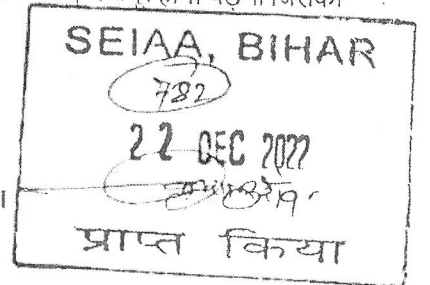
इस कचरा फैक्ट्री में अस्पतालों से निकलने वाले समस्त प्रकार के कचरा तरह तरह के शारीरिक अंग मनुष्य के, हाथ, पैर, कटे हुए, ब्लड सानिध्य रुई कोविड-19 इनफेक्टेड समान, एक्सपायरी दवा, रुई पट्टी प्लास्टर, लैब से निकले हुए हर तरह के सामान मनुष्य अंग तरह-तरह के रेडियोधर्मी पदार्थ, गाय, बैल मवेशियों के कटे हुए अंग लाकर जलाया जाएगा।

अतः आपसे निवेदन / अनुरोध कर रहे हैं इस तरह का फैक्ट्री जिसमें अस्पताल कचरा निस्तारण की संस्तुति की जा रही है उसे ना किया जाए अन्यथा हम ग्रामवासी इसका विरोध और धरना प्रदर्शन आपके कार्यालय के सामने करने को मजबूर हो जाएंगे। और उसके बाद भी अगर आप नहीं माने तो हमें न्यायालय की शरण में जाने के लिए मजबूर होना पड़ेगा जिसकी उत्तरदाई प्रशासन एवं आपके कार्यालय को होगी।

धन्यवाद

समस्त ग्रामवासी

सभी ग्रामवासियों का सिग्नेचर संलग्न है यह पत्र पूरे ग्रामवासियों की तरफ से है।



प्रतिलिपि:-

1) श्री मान तेज प्रताप यादव, वन एवं पर्यावरण मंत्री, सचिवालय, बिहार सरकार, पटना, बिहार।
आप हमारे गांव के साथ न्याय करेंगे और आपका जो व्यक्तित्व है, उसके अनुरूप काम करेंगे हमारे गांव के साथ न्याय करेंगे, पूर्व सरकारों द्वारा कुछ गलत काम किए जा रहे हैं, उसे तत्काल समाप्त से रोके जाए।

2) श्री मान अध्यक्ष महोदय, बिहार राज्य प्रदूषण नियंत्रण परिषद, पटना, बिहार।
आप हमारे गांव के साथ न्याय करेंगे और आपका जो व्यक्तित्व है, उसके अनुरूप काम करेंगे हमारे गांव के साथ न्याय करेंगे।



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समस्त ग्राम वासियों की तरफ से सूची के साथ


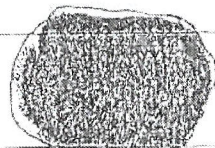

सीरियल नंबर	नाम	पता	हस्ताक्षर
1	श्याम बल्लू सिंह	स्क. शिवमठम रोड मोड़गावां	श्याम बल्लू सिंह
2	जो नजं सिंह	स्क. शिवमठम रोड मोड़गावां	जो नजं सिंह
3	सुरेश सिंह	स्क. शिवमठम रोड मोड़गावां	सुरेश सिंह
4	राम विजय सिंह	8294444794 मोड़गावां	Ramvijay Singh
5	रामा शीषा सिंह	मोड़गावां	रामा शीषा सिंह
6	महेश्वर सिंह	मोड़गावां	महेश्वर सिंह
7	विजय सिंह	मोड़गावां	विजय सिंह
8	गुरेन्द्र कुमार	मोड़गावां 9546511541	गुरेन्द्र कुमार
9	मनोज कुमार	(मोड़गावां) 9931982211	मनोज कुमार
10	श्याम बल्लू सिंह	मोड़गावां 9631978342	श्याम बल्लू सिंह
11	रामानुज सिंह	मोड़गावां 7766866325	रामानुज सिंह
12	राम लाल राम		राम लाल राम
13	चन्द्र नारायण	मोड़गावां 8292339288	चन्द्र नारायण
14	प्रमचन्द्र कुमार	9955780769	प्रमचन्द्र कुमार
15	उदय विन्द	मोड़गावां 79...	उदय विन्द



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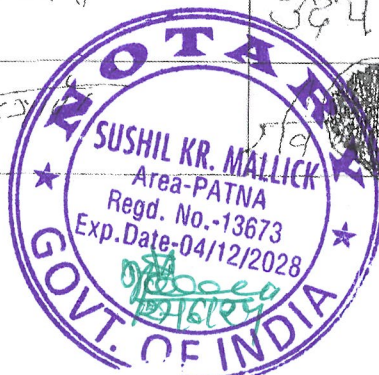
8-11-22

संख्या	नाम	पता	निश्चल पत्नी
16	नन्दनी कुमारी	भौजावा	नन्दनी कुमारी
17	अमर कुमार		अमर कुमार
18	अपराजिता कुमारी		अपराजिता कुमारी
19	शिव्या पालवान		
20	अमन कुमार		अमन कुमार
21	सतेन्द्र कुमार		सतेन्द्र
22	दिनेश कुमार		दिनेश कुमार
23	हरेन्द्र कुमार		हरेन्द्र कुमार
24	रजित कुमार		रजित कुमार
25	राकेश कुमार		राकेश कुमार
26	अधज शर्मा		 अधज शर्मा
27	राजकुमार पालवान		
28	मुना		कुमार
29	कुलदास पाठ		कुलदास पाठ
30	अजित सिंह		अजित सिंह



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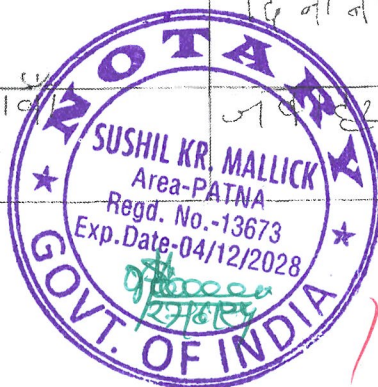
सं	नाम	पता	डि-21/212
31			
32	सुधीर कुमार 4		सुधीर कुमार
33	इन्द्रजीव कुमार	मेड़गाँव	इन्द्रजीव कुमार
34	Mridunjay Kumar	Bhergawan	Mridunjay Kumar
35	Shambhu Kumar	Bhergawan	Shambhu Kumar
36	सुरेंद्र कुमार	मेड़गाँव	सुरेंद्र कुमार
37	संजीव कुमार	मेड़गाँव	संजीव कुमार
38	राजेश्वर सिंह	मेड़गाँव	राजेश्वर सिंह
39	अभिषेक कुमार	मेड़गाँव	अभिषेक कुमार
40	रमेश सिंह	मेड़गाँव	रमेश सिंह
41	बिजेन्द्र सिंह	मेड़गाँव	बिजेन्द्र सिंह
42	अनुराज राम	मेड़गाँव	अनुराज राम
43	मोहन राम	मेड़गाँव	मोहन राम
44	उदय माली	मेड़गाँव	उदय माली
45	रवि माली	मेड़गाँव	रवि माली



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क्र.	नाम	पता	सं-1112
46	भारिक चन्द्र प्रासवान	भेडगावाँ	भारिक चन्द्र प्रासवान
47	लालगुलाब मौजे	भेडगावाँ	
48	अरविन्द कुमार	भेडगावाँ	अरविन्द कुमार
49	अनुज कुमार	भेडगावाँ	अनुज कुमार
50	पद्मेश्वरी देवी	भेडगावाँ	पद्मेश्वरी देवी
51	Dharamendra Kumar	भेडगावाँ	Dharamendra Kumar
52	विजात्रि देवी गोपाल सिंह	भेडगावाँ	विजात्रि देवी गोपाल सिंह
53	शिवपाल सिंह	भेडगावाँ	शिवपाल सिंह
54	इशरत शर्म	भेडगावाँ	इशरत शर्म
55	स्वनील कुमार	भेडगावाँ	स्वनील कुमार
56	सीमा देवी	भेडगावाँ	सीमा देवी
57	मुश्मा देवी	भेडगावाँ	मुश्मा देवी
58	सचिन सिंह	भेडगावाँ	Sachin Singh
59	दिनानाथ राम	भेडगावाँ	दिनानाथ राम
60	जवाहर प्रसावान	भेडगावाँ	जवाहर प्रसावान



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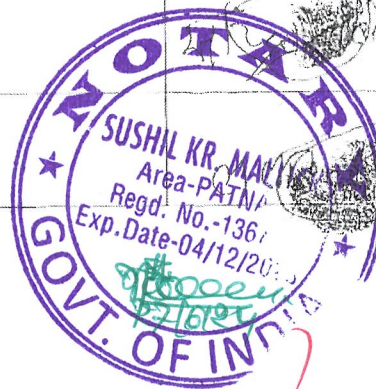
61	पार्वती देवी	मेडुगावा	पार्वती देवी
62	माला देवी	मेडुगावा	माला देवी
63	अच्छे लालराम	मेडुगावा	अच्छे लाल
64	निमा देवी	मेडुगावा	निमा देवी
65	निमा देवी	मेडुगावा	निमा देवी
66	Santosh Kulkarni	मेडुगावा	Santosh Kulkarni
67	Vikash-Kumar	मेडुगावा	Vikash-Kumar
68	Chandam Kumar	मेडुगावा	Chandam Kumar
69	Amarjeet	मेडुगावा	Amarjeet Kumar
70	सुरेश कुमार	मेडुगावा	सुरेश
71	रमजित कुमार		
72	रंजीत कुमार	मेडुगावा	Ranjeet Kumar
73	अभय कुमार	मेडुगावा	
74	रंजीत कुमार	मेडुगावा	
75	राजकिशोर बिज	मेडुगावा	



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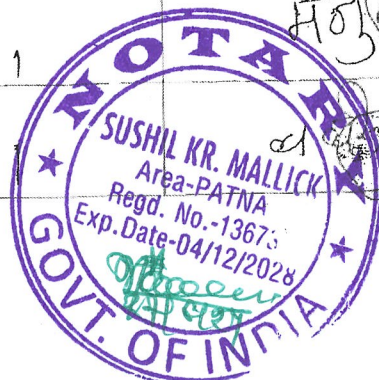
सं०	नाम	पता	संकेत
76	रमेश कुमार		रमेश कुमार
77	विश्वकेश - कुशर		विश्वकेश कुशर
78	Mukherjee Manoj	Bhergaon Patna	Mukherjee Manoj
79	रमेश कुमार	भेड़गावाँ	रमेश कुमार
80	संजय कुमार	भेड़गावाँ	संजय कुमार
81	केशव बिन्दु	भेड़गावाँ	केशव बिन्दु
82	सोनील राम	भेड़गावाँ	सोनील राम
83	Shamjay वि	५	Shamjay वि
84	शमशेर	५	शमशेर
85	रंजित	५	रंजित
86	रानी कुमारी	५	रानी कुमारी
87	श्री विष्णु बाबु	५	श्री विष्णु बाबु
88	जामुन वि	५	जामुन वि
89	साधु वि	५	साधु वि
90	लखन वि	५	लखन वि



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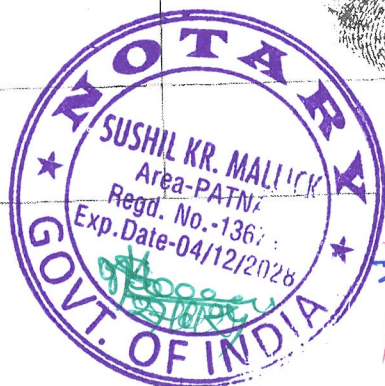
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91	संगोम राम	॥	संगोम राम
92	विक्रम राम	॥	विक्रम राम
93	केकन विन्ड	॥	केकन विन्ड
94	खोटे विन्ड	॥	खोटे विन्ड
95	संगोम माता	॥	संगोम माता
96	कारु माता	॥	कारु माता
97	मागीर चान	॥	मागीर चान
98	कारु विन्ड	॥	कारु विन्ड
99	रंजित कुमार	॥	रंजित कुमार
100	तुलसी विन्ड	॥	तुलसी विन्ड
101	चमन विन्ड	॥	चमन विन्ड
102	सतीश विन्ड	॥	सतीश विन्ड
103	श्रीराम देवी	॥	श्रीराम देवी
104	मंजु देवी	॥	मंजु देवी
105	ललिता देवी	॥	ललिता देवी



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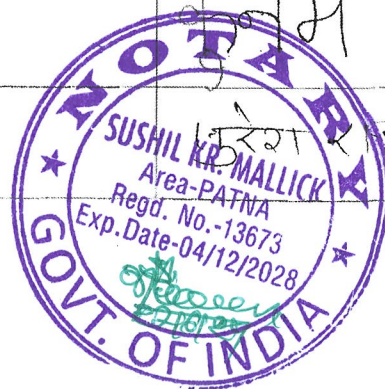
106	Sani Kum	Bheegamon	Sani Kum
107	SWEETA KUMARI	मेडिया	Sweta Kum
108	SILPIA	मेडिया	SILPIA
109	मीरा	मेडिया	मीरा
110	मीरा	मेडिया	मीरा
111	शरद	मेडिया	शरद
112	प्रद्वि	मेडिया	प्रद्वि
113	प्रद्वि		प्रद्वि
114	प्राणवी देवी		
115	मिषलेश कुमार		
116	मनीरमा देवी		
117	सुमेश राह		
118	सुमदी देवी		
119	मेडिया देवी		
120	मीथा देवी		



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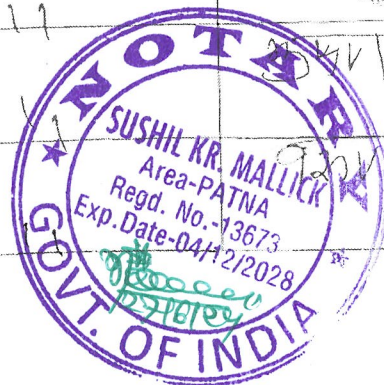
		सह	
121	सिखा देवी	सेठगोवा	
122	लक्ष्मणा देवी	"	
123	कृष्ण कुमारी	"	
124	रमेश चंद्र	"	रमेश चंद्र
125	जिखण्डी	"	जिखण्डी
126	अशोक कुमार	"	अशोक कुमार
127	अशोक कुमार	"	अशोक कुमार
128	शंती देवी	"	
129	सिखा देवी	"	
130	अशोक कुमार	"	
131	रमेश चंद्र	"	
132	शंती देवी	"	शंती देवी
133	शंती देवी	"	शंती देवी
134	शंती देवी	"	शंती देवी
135	अशोक कुमार	"	अशोक कुमार



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136	जीमी माँझी	भौगत	
137	पुकार माँझी	११	
138	घूम माँझी	११	
139	शिकील माँझी	११	
140	शिकील माँझी	११	
141	काक माँझी	११	
142	अशिक माँझी	११	
143	संजय माँझी	११	
144	भारुण माँझी	११	
145	उदय माँझी	११	
146	उदीत माँझी	११	
147	ब्रिन्द माँझी	११	
148	अहुत माँझी	११	
149	पुकार माँझी		
150	वज्र माँझी		

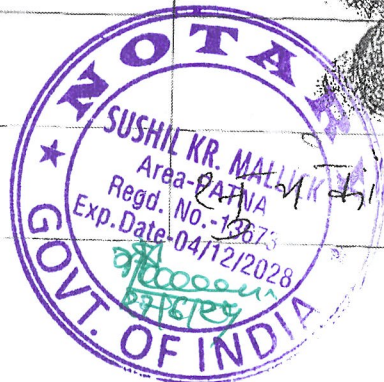


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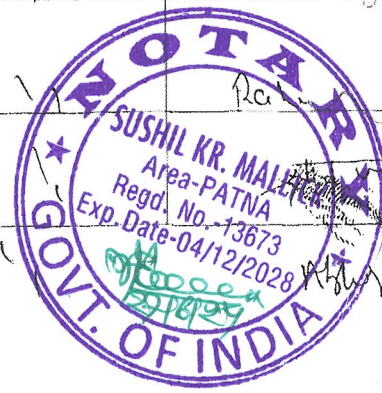
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151	मुन्शी माझी	11	
152	काकर माझी	11	काकर माझी
153	बाल केशर माझी	11	बाल केशर माझी
154	अंतोष माझी	11	अंतोष माझी
155	मीम जोखान	11	
156	मालिक चंय	11	मालिक चंय मिम
157	दीपनारथ पाखवा	11	दीपनारथ पाख
158	राजेंद्र कान्ठ	11	राजेंद्र कान्ठ
159	अशोक कान्ठ	11	
160	बुधन पाखवान	11	बि नय पाखवान
161	सुधीर राम	11	Sudhi's ram
162	परमेश्वर विपल	11	परमेश्वर विपल
163	राजेंद्र कान्ठ	11	
164	बुधन बुधन	11	
165	बुधन कान्ठ	11	बुधन कान्ठ



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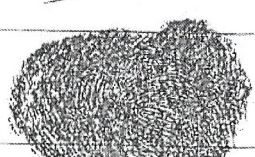

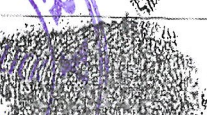
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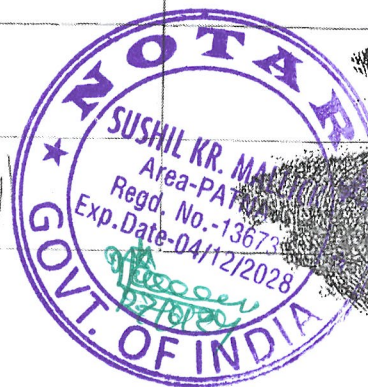
		मि.जावा	
166	अनुज कुमार		अनुज कुमार
167	सुमित कुमार	११	
168	आदित्य कुमार	११	
169	हार्दिका देवी	११	
170	पुजा देवी	११	
171	चन्द्रमा देवी	११	चन्द्रमा देवी
172	रिमा कुमारी	११	रिमा कुमारी
173	सुनीता देवी	११	सुनीता देवी
174	अक्षय पायवान	११	अक्षय पायवान
175	गुडिया देवी	११	गुडिया देवी
176	अभिराम कुमार	११	Abhiram K
177	सावित्री देवी	११	सावित्री देवी
178	राजेश कुमार	११	राजेश कुमार
179	राहुल कुमार	११	
180	भवन कौशिक		भवन कौशिक



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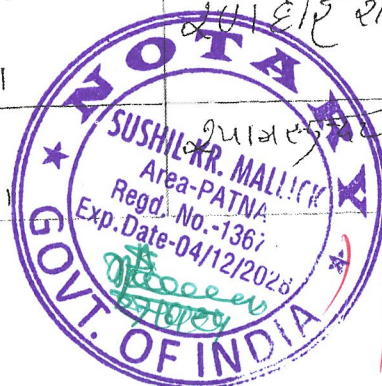
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181	रंजु देवी	11	रंजु देवी
182	राहुल कुमार	11	राहुल कुमार
183	पुनम देवी	11	पुनम देवी
184	विपिन कुमार	11	विपिन कुमार
185	राजेश्वर शर्मा	11	राजेश्वर शर्मा
186	अशोक शर्मा	11	
187	सुरज कुमार	11	सुरज कुमार
188	कान्ति देवी	11	कान्ति देवी
189	पद्म पाण्डे	11	
190	मनीष कुमार	11	मनीष कुमार
191	अशोक शर्मा सिद्ध	11	
192	दिपक शर्मा	11	दिपक शर्मा
193	पतिम देवी	11	पतिम देवी
194	रेखा शर्मा	11	
195	राजा शर्मा	11	



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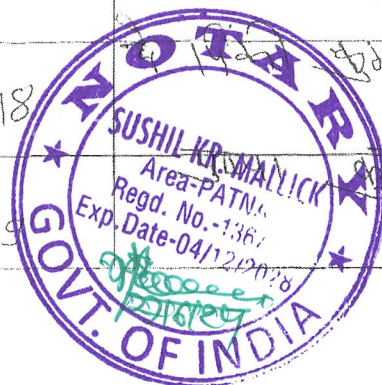
	चन्द्रम मन्त्र	गौरीवा	Chandam
196	रजु देवी	॥	रजु देवी
197	रमेश कुमार	॥	Ramesh Kumar
198	शिव कुमार	॥	शिव कुमार
199	शिव कुमार	॥	राहुल कुमार
200	राहुल कुमार	॥	सुरेश कुमार
201	सुरेश कुमार	॥	अरुण कुमार
202	अरुण कुमार	॥	अरुण कुमार
203	अरुण कुमार	॥	अरुण कुमार
204	मिना कुमार	॥	अरुण कुमार
205	मिना देवी	॥	मिना कुमार
206	कुलदा देवी	॥	कुलदा देवी
207	कुलदा कुमार	॥	कुलदा कुमार
208	सुरेश कुमार	॥	सुरेश कुमार
209	रजु देवी	॥	रजु देवी
210	रजु देवी	॥	रजु देवी



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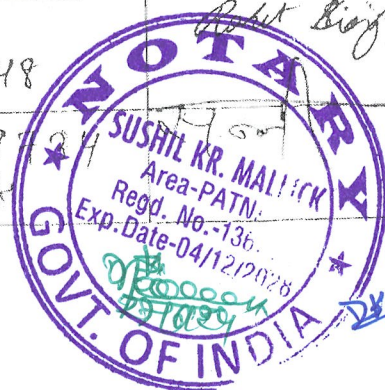
211	कुलशी हाकर मैडगाँवा	9199761431	कुलशी हाकर
212	अरविचक्रमाळी	मैडगाँवा	अरविचक्रमाळी
213	राजचैत्रा	8740909594	राजचैत्रा
214	रामबाबू सिंह	9546088672 मैडगाँवा	राम बाबू सिंह
215	विंनेरवा सिंह	9801172232	विंनेरवा सिंह
216	लताचक्रमाळ	मैडगाँवा 887778306	लताचक्रमाळ
217	रवींद्रा कुमारी	मैडगाँवा	रवींद्रा कुमारी
218	देवमती देवी	9939622090 मैडगाँवा	देवमती देवी
219	अरुणी मंजुषा कुमारी	93024017200	अरुणी मंजुषा कुमारी
220	वरुणा कुमारी	9934423164 मैडगाँवा	वरुणा कुमारी
221	दिपक कुमार	7250418848 मैडगाँवा	Deepak Kumar
222	जायन्ती देवी	मैडगाँवा	जायन्ती देवी
223	देवेंद्र पालवान	9263245408 मैडगाँवा	देवेंद्र पालवान
224	पिंकी कुमारी	मैडगाँवा 7250418848	पिंकी कुमारी
225	प्राणा कुमारी	मैडगाँवा 7991096199	प्राणा कुमारी



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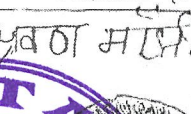

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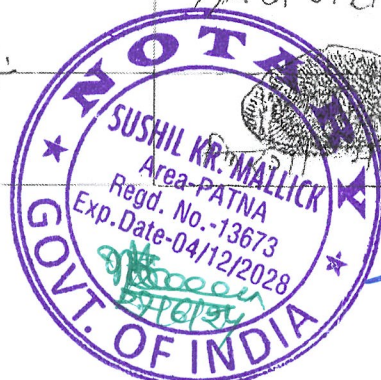
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227	छोटी राम	8294840819 भंडगारवा	छोटी राम
228	अशोक साव	9576907855	अशोक साव
229	पिन्डू कुमार सिंह	9801481264	पिन्डू कुमार सिंह
230	संतोष राम	9199744775	SANTOSH
231	ज्योति देवी	7762916861	ज्योति देवी
232	अमित कुमार	7739675579	अमित कुमार
233	मालिकचन पाठ	8582034827	मालिकचन पाठ
234	कारु पासवान	7762916861	कारु पासवान
235	लक्ष्मीनिधा देवी	8582034827 भंडगारवा	
236	देवलाल पाठ	भंडगारवा	
237	अश्विनी पासवान	भंडगारवा	अश्विनी पासवान
238	प्रेम मांझी	भंडगारवा	प्रेम मांझी
239	रोहित सिंह	भंडगारवा 7250418848	रोहित सिंह
240	शोनी कुमार	8092129 भंडगारवा	



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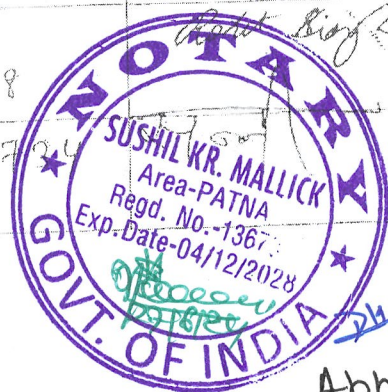
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242	राजकमल पाठ	भेड़गाँव	
243	जितेंद्र मांझी	भेड़गाँव	रजकमल पाठ जितेंद्र मांझी
244	सरबत कुमार	भेड़गाँव	सरबत कुमार
245	शारिल कुमार	भेड़गाँव	
246	तुफान कुमार	भेड़गाँव	तुफान कुमार
247	धर्मेश कुमार	भेड़गाँव	धर्मेश कुमार
248	तरुण मांझी	7209055310 भेड़गाँव	 तरुण मांझी
249	जितेंद्र मांझी	7209055310 भेड़गाँव	
250	रविन्द्र मांझी	// भेड़गाँव	 जितेंद्र मांझी
251	चंद्रन कुमार	भेड़गाँव	 रविन्द्र मांझी
252	शन्नी कुमार	भेड़गाँव	 चंद्रन कुमार
253	लालगुलाब मांझी	भेड़गाँव 9905303556	 शन्नी कुमार
254	श्रवण मांझी	भेड़गाँव	 लालगुलाब मांझी
255	किरंजी मांझी	भेड़गाँव	 श्रवण मांझी



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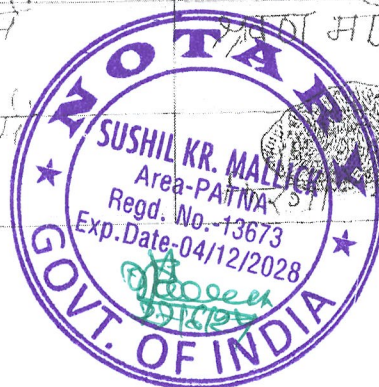
226	निरमा कुमारी	भंडारवा	निरमा कुमारी
227	दोती राम	8294840819 भंडारवा	दोती राम
228	अशोक साव	9576907855	अशोक साव
229	पिन्डू कुमार सिंह	9801481264	पिन्डू कुमार सिंह
230	संतोष राम	9199744775	SANTOSH
231	ज्योति देवी	7762916861	ज्योति देवी
232	अमित कुमार	7739675579	अमित कुमार
233	मालिकचन पाठ	8582034827	मालिकचन पाठ
234	कारु पासवान	7762916861	कारु पासवान
235	लक्ष्मीनिया देवी	8582034827 भंडारवा	
236	देवलाल पाठ	भंडारवा	
237	अश्विनी पासवान	भंडारवा	अश्विनी पासवान
238	प्रेम मांझी	भंडारवा	प्रेम मांझी
239	गोविंद सिंह	भंडारवा 7250418848	
240	गोन्वी कुमर	भंडारवा 8092129704	



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241	रहीटी देवी	बेडगाँव	रहीटी देवी
242	रत्नकामा पाठ	बेडगाँव	
243	जितेंद्र माँझी	बेडगाँव	रत्नकामा पाठ / जितेंद्र माँझी
244	सरुण कुमार	बेडगाँव	सरुण कुमार
245	शादिल कुमार	बेडगाँव	
246	हुफान हुमार	बेडगाँव	हुफान कुमार
247	धर्मेश कुमार	बेडगाँव	धर्मेश कुमार
248	तरुण माँझी	7209055310 बेडगाँव	तरुण माँझी
249	जितेंद्र माँझी	7209055310 बेडगाँव	
250	रविंद्र माँझी	॥ बेडगाँव	जितेंद्र माँझी
251	चंद्रन कुमार	बेडगाँव	रविंद्र माँझी
252	शन्नी हुमार	बेडगाँव	चंद्रन कुमार
253	लक्ष्मणकुमार माँझी	बेडगाँव 9905303556	शन्नी हुमार
254	प्रमदा माँझी	बेडगाँव	लक्ष्मणकुमार माँझी
255	किरंती माँझी	बेडगाँव	प्रमदा माँझी



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समस्त ग्राम वासियों की तरफ से सूची के साथ

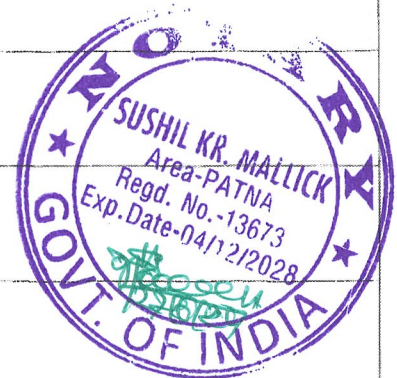
सीरियल नंबर	नाम	पता / मोबाइल नम्बर	हस्ताक्षर
1	Mus	9097715666	
2	पन्कोज सिंह	8404975751	
3	Manoj Singh	9525236131	
4	Rishar Kr	9155092223	
5	Rohit Kumar	9955476254	
6	शंभु कुमार		
7	Manoj Singh	8002766658	
8	RINKU		
9	KS		
10	Mohesh Kumar	9620456934	
11	P Singh	7281813382	
12	Suresh Singh		
13	अमित कुमार	9931721536	
14	सोहन सिंह	9572805511	
15	अमित कुमार	9693394793	



Abhay Kumar

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16	Rakesh Kumar	9430266499	
17	Manish Kumar	9570773211	
18	Sanjay Kumar	6200482659	
19	पूजा शर्मा श्रीमती श्रीमती	8298412741	
20	श्रीमती श्रीमती	7282018585	
21	परमेश्वर	8210650830	
22	Sandeep Kumar Singh	6203888406	
23	चक्रवर्ती	8298204420	
24	अरुण	8298405812	
25	Anish kr.	7992487331	
26	श्रीमती श्रीमती	9292986660	
27	JS	8677920082	
28	Santosh kr.	8893436781	
29	Rohaan kr.	9155661302	
30	Munna Singh	8296305354	

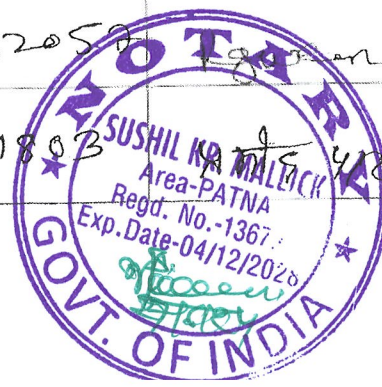


DU

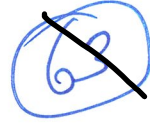
Abhay Kumar

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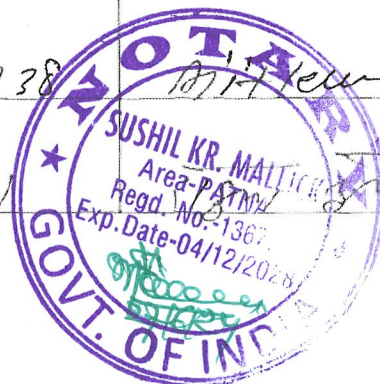
		9934724829	Pradeep Singh
31		7482971232	Abhay Singh
32		7282920411	Bilash Singh
33		7739028546	Pradeep Singh
34		7282080833	Pradeep Singh
35		7319803407	Bhulani
36		9006653369	KS
37		9507866006	Ransam Singh
38		9431049902	AS
39		8296487026	Pradeep Singh
40		9798954949	DILIP KUMAR
41		7250556171	Pradeep Singh
42		9608835758	AS
43		9852770457	Pradeep Singh
44		7033132057	Pradeep Singh
45		9507811803	Pradeep Singh



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Abhay Kumar



46	8677919948	Milusidh
47	7282018585	शरत शर्मा
48	9097159216	Ramesh Kumar
49	9110964545	शशिधर शर्मा
50	7543041131	Chandam Ksh
51		शरत शर्मा
52	7909097825	शरत शर्मा
53	7250758803	शरत शर्मा 4/9/91-1
54	8757907150	शरत शर्मा
55	9430829158	Ramesh Singh
56	7902372765	शरत शर्मा K.S.
57	9931935725	शरत शर्मा
58	9934046235	शरत शर्मा
59	9931217738	शरत शर्मा
60	7902330301	



Abhay Kumar

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Sangam Mediserve Pvt. Ltd.



Specialists in Waste Water

Web : www.sangammediserve.com, Email : sangammediserve@gmail.com, Bhopal - 91-9676555530, +91-9670222266

Ref.: letter /BSPCB/PH/PAT/02

Dated:-19/12/2022

1) श्रीमान अध्यक्ष महोदय

बिहार राज्य प्रदूषण नियंत्रण बोर्ड
पाटलिपुत्र, पटना, बिहार।

2) श्रीमान अध्यक्ष महोदय

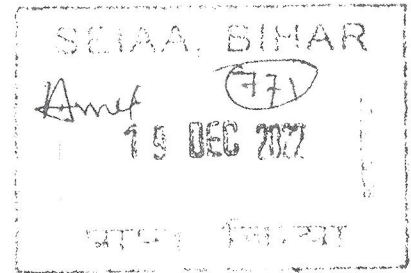
स्टेट इनभारमेंटल इंपैक्ट एसेसमेंट अथॉरिटी
बेल्ट्रॉन भवन, बेली रोड, पटना, बिहार।

3) श्रीमान अध्यक्ष महोदय

स्टेट इनभारमेंटल अप्रोजल कमिटी
बेल्ट्रॉन भवन, बेली रोड, पटना, बिहार।

4) श्रीमान सदस्य सचिव महोदय

बिहार राज्य प्रदूषण नियंत्रण बोर्ड
पाटलिपुत्र, पटना, बिहार।



विषय :- मैसर्स एस आर सलूशन के 21/12/2022 , 11:30 प्रातः पब्लिक हियरिंग के संबंध में।

महोदय

आपको अवगत कराना है कि श्री नरेश पाल , अपर सचिव, महोदय, भारत सरकार , पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय , हजार्ड्स वेस्ट मैनेजमेंट डिविजन के पत्र संख्या DONO 20 /4 /2021- HSMD दिनांक 14 अक्टूबर 2022 के द्वारा बिहार सरकार के प्रिंसिपल सेक्रेटरी, पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय को अवगत कराया है, कि बायोमेडिकल वेस्ट मैनेजमेंट रूल्स 2016 एवं केंद्रीय प्रदूषण नियंत्रण बोर्ड की गाइडलाइन का पालन किये बिना कोई भी नए कॉमन बायो मेडिकल ट्रीटमेंट प्लांट की स्थापना नहीं किया जाए ।

Indira Gandhi Institute of Medical Science (Campus)
(Near Dhanvantari Hostel) Sheikhpura, Patna - 800014 (Bihar)



Office: 189 Sector-D, Shalipara,
Patna-800009 (Bihar) Prayagraj-211013 (UP)

Abhay Kumar

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Sangam Mediserve Pvt. Ltd.

Specialist in Waste Management

Web : www.sangammediserve.com, Email : sangammediserve@gmail.com, Mobile : +91-9670555533, +91-9670222266



उन्होंने यह भी अवगत कराया है कि बिना गैप एनालिसिस का कोई भी कॉमन बायोमेडिकल वेस्ट ट्रीटमेंट प्लांट की स्थापना नहीं किया जाए। माननीय अपर सचिव महोदय के पत्र की कॉपी इस पत्र के साथ संलग्न है मेरा निवेदन है माननीय अपर सचिव महोदय के दिशा निर्देशन को देखते हुए पब्लिक हियरिंग को तत्काल से कैंसिल किया जाए।

क्योंकि स्टेट इनभारमेंटल इंपैक्ट एसेसमेंट अथॉरिटी, बिहार, पटना द्वारा मैसर्स संगम मेडिसर्व प्राइवेट लिमिटेड को 15 टन प्रतिदिन बायो मेडिकल वेस्ट ट्रीटमेंट की परमिशन वर्ष 2020 में दी गई है। आपको अवगत कराना है कि स्थापित कॉमन बायो मेडिकल ट्रीटमेंट प्लांट को 3 से 3.5 टन बेस्ट प्राप्त हो रहा है। स्थापित कॉमन बायोमेडिकल वेस्ट ट्रीटमेंट प्लांट का यूटिलाइजेशन 20 से 25 परसेंट है, और मैं एस आर सलूशन का प्रस्तावित प्लांट स्थापित बायोमेडिकल वेस्ट ट्रीटमेंट प्लांट से महज 15 किलोमीटर की दूरी पर है।

अतः मैसर्स एस आर सलूशन का पब्लिक हियरिंग बायो मेडिकल वेस्ट रूल एवं केंद्रीय प्रदूषण नियंत्रण बोर्ड के गाइडलाइन के साथ-साथ माननीय अपर सचिव महोदय के पत्र के खिलाफ है।

अतः आपसे निवेदन है कि अपर सचिव, महोदय, भारत सरकार, के पत्र का अनुपालन किया जाए। माननीय अपर सचिव महोदय भारत सरकार के पत्र की अनुपालन की संज्ञान लेते हुए तत्काल में पब्लिक हियरिंग को कैंसिल किया जाए।

यह पत्र हमारी तरफ से एक ऑब्जेक्शन पत्र है, पब्लिक हियरिंग के लिए अगर भारत सरकार के पत्र का अनुपालन नहीं किया गया और पब्लिक हियरिंग कराई जा रही है तो यह पत्र हमारे तरफ से ऑब्जेक्शन के तौर पर अंकित किया जाए और इसका जवाब पब्लिक हियरिंग के मिनट ऑफ मीटिंग में जरूर दिया जाए। आप की महान दया होगी।

धन्यवाद एवं आभार।

मैसर्स, संगम मेडिसर्व प्राइवेट लिमिटेड

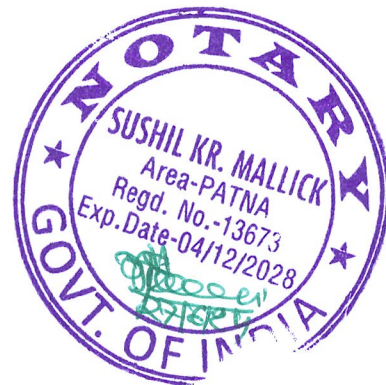
Hari om Sharan
Dwivedi

ऑथराइज्ड सिग्रेटरी

हरि ओम शरण द्विवेदी

डायरेक्टर

09670557744, 09670555533



Indira Gandhi Institute of Medical Sciences (Campus)
(Near Dhanvantari Hostel) Sheikhpura, Patna - 800014 (Bihar)

Corp. Office : 189 Sector-D, Shantipurani,
Phaphamau, Prayagraj - 211013 (UP)

Ashay Kumar

2/6

Sangam Mediserve Pvt. Ltd.

Specialist in Waste Management

Web : www.sangammediserve.com, Email : sangammediserve@gmail.com, Mobile + 91-967055533, + 91-967022266



प्रतिलिपि :-

2) श्री नरेश पाल ,

अपर सचिव, महोदय,

भारत सरकार ,

पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय

पृथ्वी बिंग, पांचवा तल, कमरा नंबर - 505, इंदिरा पर्यावरण भवन, जोर बागा रोड न्यू दिल्ली - 110003

2) श्री अरविंद कुमार चौधरी

प्रिंसिपल सेक्रेट्री

पर्यावरण वन एवं जलवायु परिवर्तन

बिहार सरकार

अनन्या भवन, पीर अली खान मार्ग

शेखपुरा, पटना, बिहार- 800014।



Indira Gandhi Institute of Medical Sciences (Campus)
(Near Dhanvantari Hostel) Sheikhpura, Patna - 800014 (Bihar)

Corp. Office : 189 Sector-D, Shantipuram,
Muzaffarpur, Prayagraj - 211013 (UP)

Abhay Kumar

DA

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नाresh Pat Gangwar
 Naresh Pat Gangwar



प्रधान सचिव
 पर्यावरण, वन और जलवायु
 विभाग, बिहार सरकार
 प्रधान सचिव
 पर्यावरण, वन और जलवायु
 विभाग, भारत सरकार
 प्रमुख, पर्यावरण, वन और जलवायु
 विभाग

D.O. No. 20/4/2021-HSMD

Dear Shri Aravind Kumar Chaudhary,

Dated: 14th October, 2022

The Ministry of Environment, Forest and Climate Change (MoEFCC) is administering the Bio-medical Waste Management (BMW) Rules, 2016 for scientific disposal of BMW. Further, to assist stakeholders in the implementation of the BMW Rules, 2016, the Central Pollution Control Board (CPCB) has also formulated various guidelines.

2. I would like to emphasize here that the purpose of these rules is to uniformly implement its provisions across the country with support of various stakeholders like the Ministry of Health and Family Welfare, State Health Department, State Pollution Control Boards/ Pollution Control Committees (SPCBs/ PCCs), Occupiers (waste generators) Common Bio-Medical Waste Treatment Facility Operators (CBWTFs) etc. In this regard, it is noteworthy to mention here the important role played by various stakeholders and facilities during the COVID-19 pandemic period towards effective management of COVID-19 waste.

3. May I highlight here that the Ministry often comes across media reports, and receive representations from civil society/ stakeholder groups on non-compliance of BMW Rules, 2016/ CPCB Guidelines. The major issues highlighted in such complaints are related to unscientific/ non-compliant functioning of Healthcare Facilities (HCFs)/ CBWTFs, lack of gap-analysis studies & monitoring by SPCBs/ PCCs, non-consideration of gap analysis reports while grant of environmental clearances by SEIAA, illegal dumping of BMW by HCFs/ CBWTFs, earmarking of HCFs for BMW treatment to CBWTFs against distance criteria etc. It is to be noted that new facilities may be allowed on the basis of gap analysis by SPCBs wherever required.

4. In light of the above, I would request you to intervene in the matter and ensure that gap-analysis studies and BMW Rules, 2016/ CPCB guideline provisions must become the one of the fundamental grounds of granting ECs to HCFs/ CBWTFs. Further, the SPCBs/ PCCs may be directed to ensure effective monitoring of CBWTFs and ensure that all CBWTFs within their jurisdiction come under the ambit of Online Continuous Emission Monitoring System and connect with CPCB server. In case of insufficient capacity, proper gap analysis be made and new facilities may be allowed. If required, the non-compliant entities can be penalized, and asked to deposit of requisite environmental compensation.

With Best Wishes,

Yours sincerely,

Shri Aravind Kumar Chaudhary
 Principal Secretary
 Environment, Forest and Climate Change
 Government of Bihar
 Aranya Bhawan, Patna, Al Khan Marg,
 Sheikhpura, Patna-800 014
 efd.bih@nic.in



Abhay Kumar

D.O. No. 20/4/2021 - HSMD

Dear Shri Arvind Kumar Chawdhary,

Dated: 14th October, 2022

The Ministry of Environment, Forest and Climate Change (MoEF&CC) is administrating the Bio-Medical Waste Management (BMWM) Rules 2016 for scientific disposal of BMW. Further, to assist stakeholders in the implementation of the BMWM Rules, 2016, the Central Pollution Control Board (CPCB) has also formulated various guidelines.

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With best wishes,

Yours sincerely,

(Naresh Pal Gangwar)

Shri Arvind Kumar Chaudhary,
Principal Secretary,
Environment, Forest and Climate Change
Government of Bihar,
Aranaya Bhawan, Peer Ali Khan Marg,
Sheikhpura, Patna – 800 014
efd-bih@nic.in



Abhay Kumar

सदस्य सचिव महोदय
बिहार राज्य प्रदूषण नियंत्रण बोर्ड
पाटलिपुत्र इंडस्ट्रियल एरिया
पाटलिपुत्र पटना बिहार

विषय :- पब्लिक हियरिंग में अपनी बात रखने के संबंध में।

महाशय

आपके द्वारा 19.11.2022 को हिंदुस्तान न्यूज़पेपर में एक प्रचार दिया गया था कि ग्राम आईनो, फतूआ, पटना बिहार में कॉमन बायोमेडिकल वेस्ट ट्रीटमेंट प्लांट की स्थापना हेतु पब्लिक हियरिंग का आयोजन किया जा रहा है।

मेरा कहना यह है कि यह कार्य जो कि माननीय हरीश न्यायालय द्वारा हजाईस घोषित किया गया है।

यह कार्य बिना एक्सपीरियंस संस्था को देने से बहुत हानि होगी और कोई भी गलत कार्य हो जाएगा तो वह पूरे प्रदेश के साथ-साथ राजधानी को बदनाम कर देगा। साथ ही साथ आपके भी संस्था का भी हनन होगा।

महोदय हमारे द्वारा भारत सरकार के पर्यावरण वेबसाइट पर देखने से यह पता चला कि श्री संतोष ओझा मैसर्स एस आर सलूशन को यह कार्य दिया जा रहा है जो बिना किसी टेंडर प्रक्रिया बिना किसी मानक का दिया जा रहा है।

जब हमने जांच पड़ताल किया तो पता चला की संतोष ओझा पर 2017 में तत्कालीन ड्रग इंस्पेक्टर सच्चिदानंद और उनके टीम ने f.i.r. खगौल थाना में दर्ज कर आए हुए हैं।

संतोष ओझा ने एक बनारस की कंपनी के साथ मिलकर एक्सपायर दबावों का धंधा करते हुए पकड़े गए थे, पेपर की कटिंग आपको प्रस्तुत कर रहा हूं।

कृपया मेरे इस पत्र पर विचार करिए और पब्लिक हियरिंग में मेरे इस पत्र को संलग्न किया जाए और साथ ही साथ आपसे मैं निवेदन कर रहा हूं और आग्रह कर रहा हूं इस तरह की संस्थाओं को जो कि ड्रग्स मानवता के खिलाफ कार्य करते हुए पकड़ा जा चुका है और उस पर f.i.r. है

कृपया उसे लाइसेंस इस तरह का ना दिया जाए कि खुलेआम एक्सपायर ड्रग तस्करी का काम चालू हो जाए।

कृपया पब्लिक हियरिंग में इस पर जरूर विचार किया जाए।

आपका भूतपूर्व सैनिक

अजय कुमार सिंह

अजय कुमार सिंह

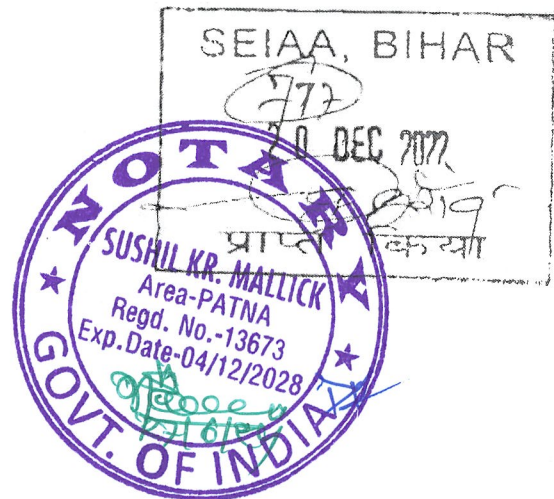
पुत्र उमराव सिंह

पता - ग्राम - जामुआओ (वरसारा)

गाजीपुर उत्तर प्रदेश 233232

आधार नंबर 7007 2345 0464

मोबाइल - 09621425455



Abhay Kumar

प्रतिलिपि :-

1) माननीय मुख्य न्यायाधीश राष्ट्रीय हरित आयोग

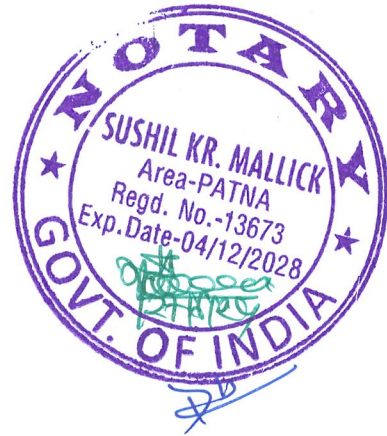
2) माननीय मंत्री पर्यावरण एवं वन बिहार सरकार श्री तेज प्रताप यादव

3) श्रीमान अध्यक्ष महोदय

स्टेट इन्वायरमेंट इंपैक्ट एसेसमेंट अथॉरिटी

बेल्ट्रॉन भवन, बेली रोड, पटना, बिहार।रत

4) अध्यक्ष महोदय केंद्रीय प्रदूषण नियंत्रण बोर्ड परिवेश भवन सी वी डी कम ऑफिस कंपलेक्स ईस्ट अर्जुन नगर
डेल्ली 110032 भारत



Abhay Kumar

श्रीमान अध्यक्ष
स्टेट फुड्सपोर्ट अप्रोजल कमिटी
बिहार सरकार, बेल्तून भवन
बेटी रोड, पटना बिहार

Chairmen's Confidential Section

Dy. No. 4433

Date 26/12/2022

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MS

28/12/22

विषय:- प्रस्तावित सामूहिक जैव चिकित्सा अवशिष्ट निस्तारण संस्था के बारे में।

महाशय

हमारे ग्राम (मौजा) - ऐनीयो खाता नंबर 100 (प्लॉट नंबर 416) खाता नंबर 133 (प्लॉट नंबर 415) खाता नंबर 76 (प्लॉट नंबर 742) तहसील/ब्लॉक - फतुवा, जिला - पटना, बिहार में मै. एस आर सलूशन द्वारा सामूहिक जैव चिकित्सा अपशिष्ट निस्तारण के स्थापना हेतु प्रपोजल फाइल नंबर - SIA/BR/MIS/77565/2022, SIA/7(da)/2036/2022 आपके कार्यालय में जमा किया गया है।

आपकी कार्यालय के वेबसाइट को देखने से यह लग रहा है, कि आपके कार्यालय द्वारा उनके प्रपोजल को जो कि हमारे ग्राम (मौजा) - ऐनीयो खाता नंबर-100 (प्लॉट नंबर 416) खाता नंबर 133 (प्लॉट नंबर 415) खाता नंबर 76 (प्लॉट नंबर 742) तहसील/ब्लॉक - फतुवा जिला - पटना, बिहार में जैव चिकित्सा अपशिष्ट की स्थापना की जा रही है को अप्रूवल दे रहे हैं।

हम आपको अवगत कराना चाह रहे हैं, कि जिस जगह पर यह अप्रूवल दिया जा रहा है वहां हमारे गांव के लिए एकमात्र सड़क है दूसरी बात हमारे गांव से सभी लोगों का आना जाना उधर से ही है वहां हमारे गांव का स्कूल मंदिर और स्थानीय निवास पर स्थापित है।

इस कचरा फैक्ट्री में अस्पतालों से निकलने वाले समस्त प्रकार के कचरा तरह तरह के शारीरिक अंग मनुष्य के, हाथ, पैर, कटे हुए, ब्लाड सानिथ्य रुई कोविड-19 इनफेक्टेड समान, एक्सपायरी दवा, रुई पट्टी प्लास्टर, लैब से निकले हुए हर तरह के सामान मनुष्य अंग तरह-तरह के शेडियोथर्मि पदार्थ, गाय, बैल मवेशियों के कटे हुए अंग लाकर जलाया जाएगा।

अतः आपसे निवेदन / अनुरोध कर रहे हैं इस तरह का फैक्ट्री जिसमें अस्पताल कचरा निस्तारण की संस्तुति की जा रही है उसे ना किया जाए अन्यथा हम ग्रामवासी इसका विरोध और धरना प्रदर्शन आपके कार्यालय के सामने करने को मजबूर हो जाएंगे। और उसके बाद भी अगर आप नहीं माने तो हमें न्यायालय की शरण में जाने के लिए मजबूर होना पड़ेगा जिसकी परेशानी प्रशासन एवं आपके कार्यालय को होगी।

धन्यवाद

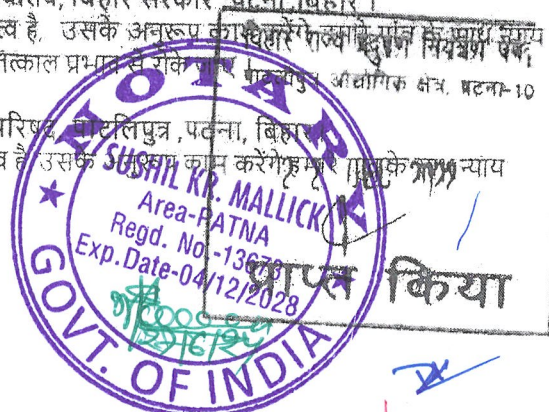
सभी ग्रामवासी

सभी ग्रामवासियों का सिग्नेचर संलग्न है यह पत्र पूरे ग्रामवासियों की तरफ से है।

प्रतिलिपि:-

1) श्रीमान तेज प्रताप यादव, वन एवं पर्यावरण मंत्री, सचिवालय, बिहार सरकार, पटना बिहार।
आप हमारे गांव के साथ न्याय करेंगे और आपका जो व्यक्तित्व है, उसके अनुरूप का ध्यान रखते हुए हमें न्याय देंगे, पूर्व सरकारों द्वारा कुछ गलत काम किए जा रहे हैं, उसे तत्काल प्रभाव से रोकें और गांव में आवागमन क्षेत्र, पटना-10

✓ 2) श्रीमान अध्यक्ष महोदय, बिहार राज्य प्रदूषण नियंत्रण परिषद, मोटिलिपुत्र, पटना, बिहार।
आप हमारे गांव के साथ न्याय करेंगे और आपका जो व्यक्तित्व है, उसके अनुरूप का ध्यान रखते हुए हमें न्याय देंगे, पूर्व सरकारों द्वारा कुछ गलत काम किए जा रहे हैं, उसे तत्काल प्रभाव से रोकें और गांव में आवागमन क्षेत्र, पटना-10

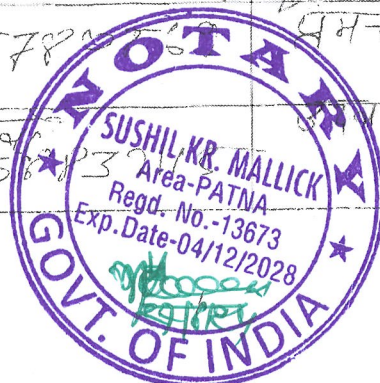


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समस्त ग्राम वासियों की तरफ से सूची के साथ

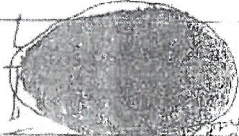
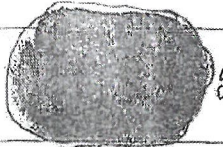

सीरियल नंबर	नाम	पता	हस्ताक्षर
1	रथाम बाबू सिंह	स्व. शिवगढ़म वि. मेडावां	रथाम बाबू सिंह
2	जो नंद सिंह	स्व. रामगढ़म वि. मेडावां	जो नंद सिंह
3	सुरेश सिंह	स्व. रामगढ़म वि. मेडावां	सुरेश सिंह
4	रघु विक्रम सिंह	829 पंचम पंचम मेडावां	Ramvijay Singh
5	रामा शशीधर सिंह	मेडावां	रामा शशीधर सिंह
6	महेन्द्र सिंह	मेडावां	महेन्द्र सिंह
7	विजय सिंह	मेडावां	विजय सिंह
8	गुरेन्द्र कुमार	मेडावां 954651541	गुरेन्द्र कुमार
9	मनोज कुमार	(मेडावां) 9937982211	मनोज कुमार
10	शशिधर सिंह	मेडावां 9631978342	शशिधर सिंह
11	रामा नृज सिंह	मेडावां 7766866325	रामा नृज सिंह
12	रामलाल राम		रामलाल राम
13	चन्द्र कुमार	मेडावां 8292339258	चन्द्र कुमार
14	पुष्पक कुमार	995578...	पुष्पक कुमार
15	उदय सिंह	मेडावां 725...	उदय सिंह

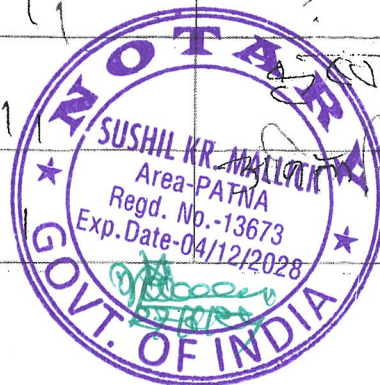


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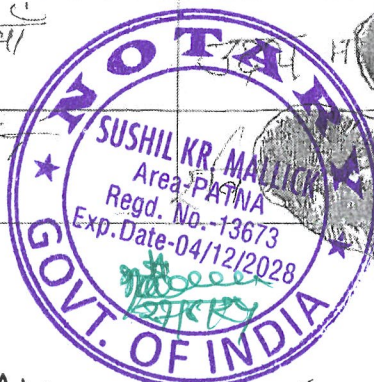
संख्या	नाम	पता	निरमल देवी
16	नन्दनी कुमारी	भोगवा	नन्दनी कुमारी
17	अमर कुमार	11	अमर कुमार
18	जय प्रकाश कुमार	11	जय प्रकाश कुमार
19	बिप्लव पालवान	11	
20	अमन कुमार	11	अमन कुमार
21	सतेन्द्र कुमार	11	सतेन्द्र
22	विजय कुमार	11	विजय कुमार
23	हरेन्द्र कुमार	11	हरेन्द्र कुमार
24	रंजीत कुमार	11	रंजीत कुमार
25	राकेश कुमार	11	राकेश कुमार
26	अध्वज शर्मा	11	 अध्वज शर्मा
27	राज कुमार पालवान	11	
28	मुन्ना	11	कुमार
29	कृष्णा शर्मा	11	कृष्णा शर्मा
30	अमित शर्मा	11	अमित शर्मा



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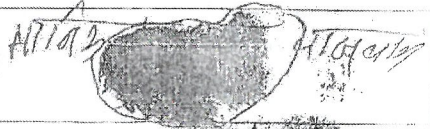


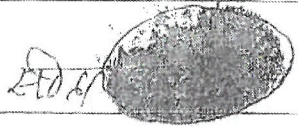

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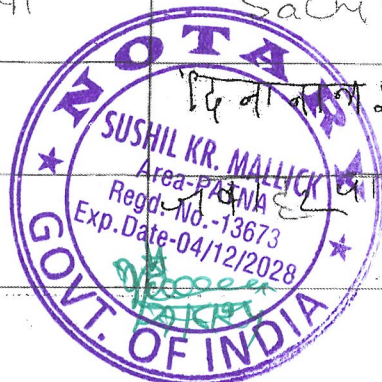
सं	नाम	पता	दि-11/2/2
31			
32	मनोजय कुमार मनोजय कुमार	4	मनोजय कुमार
33	इन्द्रजीव कुमार	मेड़गावाँ	इन्द्रजीव कुमार
34	Mridunjay kumar	Bhergawan	Mridunjay kumar
35	Shambhu kumar	Tikheganwan	Shambhu kumar.
36	सुरेंद्र न कुमार	मेड़गावाँ	सुरेंद्र न कुमार
37	संजीव कुमार	मेड़गावाँ	संजीव कुमार
38	सोनीवार विष्णु	मेड़गावाँ	सोनीवार विष्णु
39	अभिषेक कुमार	मेड़गावाँ	अभिषेक कुमार
40	रमेश शर्मा	मेड़गावाँ	रमेश शर्मा
41	बिजेन्द्र सिंह	मेड़गावाँ	बिजेन्द्र सिंह
42	अनंज राम	मेड़गावाँ	अनंज राम
43	मो कान्त राम	मेड़गावाँ	मो कान्त राम
44	उदय मामी	मेड़गावाँ	उदय मामी
45	रवि मामी	मेड़गावाँ	रवि मामी



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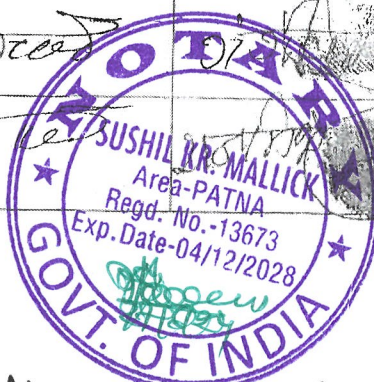
क्र.	नाम	पता	हस्ताक्षर
46	भारिक चन्द्र प्रासवण	भेडगावों	
47	लालगुलब मौजे	भेडगावों	
48	अरविन्द कुमार	भेडगावों	अरविन्द कुमार
49	अनुज कुमार	भेडगावों	अनुज कुमार
50	पद्मेश्री देवी	भेडगावों	
51	Dharammender Kumar	भेडगावों	Dharammender Kumar
52	विजात्रि देवी गोपाल सिंह	भेडगावों	विजात्रि देवी गोपाल सिंह
53	शिशुपाल सिंह	भेडगावों	शिशुपाल सिंह
54	इजरात शर्म	भेडगावों	इजरात शर्म
55	सुनील कुमार	भेडगावों	सुनील कुमार
56	सीमा देवी	भेडगावों	
57	मुसमा देवी	भेडगावों	
58	सचिन सिंह	भेडगावों	Sachin Singh
59	दिनानाथ शर्म		दिनानाथ शर्म
60	जवाहर शर्मा	भेडगावों	जवाहर शर्मा



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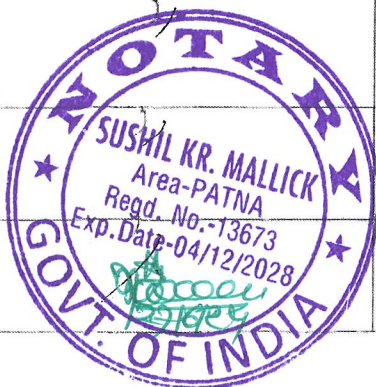
61	जीवती देवी	मेडुगावां	धावरी देवी
62	माली देवी	मेडुगावां	माली देवी
63	अच्छे लखराम	मेडुगावां	अच्छे लखराम
64	निमा देवी	मेडुगावां	निमा देवी
65	निमा देवी	मेडुगावां	निमा देवी
66	Santosh Khermer	मेडुगावां	Santosh Khermer
67	Vikash-Kumar	मेडुगावां	Vikash-Kumar
68	Chandam Kumar	मेडुगावां	Chandam Kumar
69	Amarjeet	मेडुगावां	Amarjeet Kumar
70	रमजित कुमार	मेडुगावां	रमजित कुमार
71	रमजित कुमार	मेडुगावां	Ramjeet Kumar
72	रमजित कुमार	मेडुगावां	Ramjeet Kumar
73	रमजित कुमार	मेडुगावां	Ramjeet Kumar
74	रमजित कुमार	मेडुगावां	Ramjeet Kumar
75	रमजित कुमार	मेडुगावां	Ramjeet Kumar



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सं०	पति	पत्नी	हस्ताक्षर
76	धर्मन कुमार		धर्मन कुमार
77	विकी - कुमार		विकी कुमार
78	Mukesh Kumar	Bhergaon. Patna	Mukesh Kumar
79	रमेश कुमार	मेडागाँव	रमेश कुमार
80	संजय कुमार	मेडागाँव	संजय कुमार
81	केशव कुमार	मेडागाँव	केशव कुमार
82	अजय कुमार	मेडागाँव	अजय कुमार
83	शमशेर	५	शमशेर
84	शमशेर	५	शमशेर
85	रंजित	५	रंजित
86	रानी कुमारी	५	रानी कुमारी
87	श्री विष्णु पांडव	५	श्री विष्णु पांडव
88	जामुन सिंह	५	जामुन सिंह
89	साधु सिंह	५	साधु सिंह
90	जयन सिंह	५	जयन सिंह

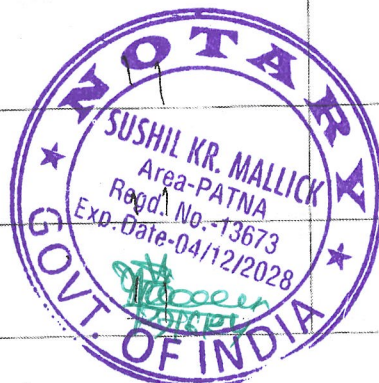


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	विकाल कुमार	मौजावाँ	विकाल कुमार
91	संतोष राम	॥	संतोष राम
92	विकाल राम	॥	विकाल राम
93	फेकन विन्ड	॥	फेकन विन्ड
94	चोटे विन्ड	॥	चोटे विन्ड
95	संतोष माधव	॥	संतोष माधव
96	कारु माधव	॥	कारु माधव
97	मागिस चन्ड	॥	मागिस चन्ड
98	कारु विन्ड	॥	कारु विन्ड
99	रंजित कुमार	॥	रंजित कुमार
100	तुलार विन्ड	॥	तुलार विन्ड
101	चमरु विन्ड	॥	चमरु विन्ड
102	सतीश विन्ड	॥	सतीश विन्ड
103	सीता देवी		सीता देवी
104	संजु देवी		संजु देवी
105	लक्ष्मी देवी		लक्ष्मी देवी

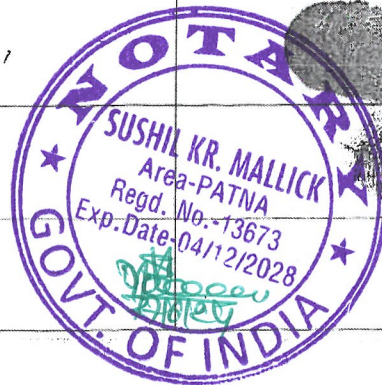


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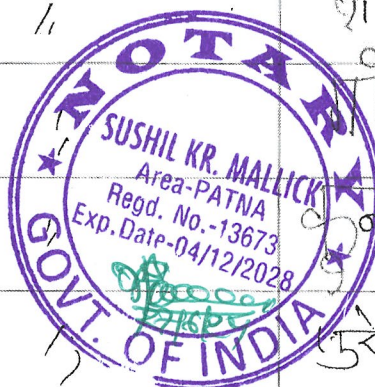
106	Soni Kum	Bhargawan	Soni Kum
107	SWETA KUMARI	हेडगाँव	Sweta Kum
108	SILPIA	नं. 21191	गुण
109	मीरा देवी	नं. 21191	मीरा देवी
110	मीरा देवी	नं. 21191	मीरा देवी
111	राज	हेडगाँव	राज
112	अश्विनी राव	हेडगाँव	अश्विनी राव
113	प्रमोद कुमार		प्रमोद
114	प्राणवी देवी		
115	मिषलेश कुमार		
116	मनीषा देवी		
117	कुमेश राव		
118	सुमती देवी		
119	हेल्लुशी देवी		
120	अथा देवी		



Abhay Kumar

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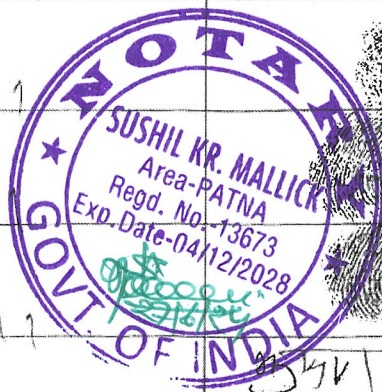
		सह	
121	सिखा देवी	सोहगावा	
122	लक्ष्मणा देवी	"	
123	विष्णु कुमार्	"	
124	रामा देवी	"	विष्णु कुमार्
125	विष्णु कुमार्	"	विष्णु कुमार्
126	विष्णु कुमार्	"	विष्णु कुमार्
127	विष्णु कुमार्	"	विष्णु कुमार्
128	शांती देवी	"	
129	विष्णु कुमार्	"	
130	विष्णु कुमार्	"	
131	राजेश्वर कुमार्	"	
132	शांती देवी	"	शांती देवी
133	विष्णु	"	विष्णु
134	विष्णु	"	विष्णु
135	विष्णु	"	विष्णु



Abhay Kumar

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136	सीमा माँझी	११	
137	पुष्पा माँझी	११	
138	धूम माँझी	११	
139	शिकील माँझी	११	
140	श्यामला माँझी	११	
141	काक माँझी	११	
142	अशोक माँझी	११	
143	संजय माँझी	११	
144	शरणा माँझी	११	
145	उदय माँझी	११	
146	उदीत माँझी	११	
147	सिन्द माँझी	११	
148	अर्जुन माँझी	११	
149	मुषण माँझी	११	१२५१ माँझी
150	वसुधा माँझी	११	१२५१ माँझी

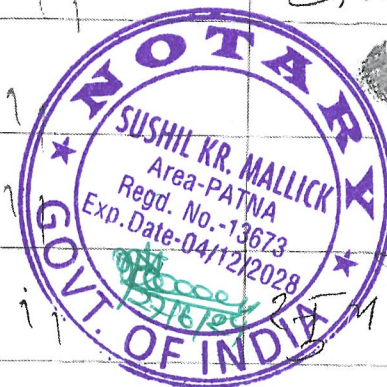


Abhay Kumar

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	फिरंगी माझी	संख्या	फिरंगी माझी
151	मुन्शी माझी	11	
152	काकर माझी	11	काकर माझी
153	बाल केशट माझी	11	बाल केशट माझी
154	लंतोख माझी	11	लंतोख माझी
155	भीम लखवार	11	
156	मालिक चंद्र	11	मालिक चंद्र मिश्रा
157	दीपनारायण पांडे	11	दीपनारायण पांडे
158	रामचंद्र मिश्रा	11	रामचंद्र मिश्रा
159	अशोक मिश्रा	11	
160	विनय पांडे	11	विनय पांडे
161	सुधी राम	11	Sudhi's ram
162	एम. ई. विठ्ठल	11	एम. ई. विठ्ठल
163	राजकमल	11	
164	कुचर कुचर	11	
165	गुरुजी कान्त मिश्रा	11	गुरुजी कान्त मिश्रा

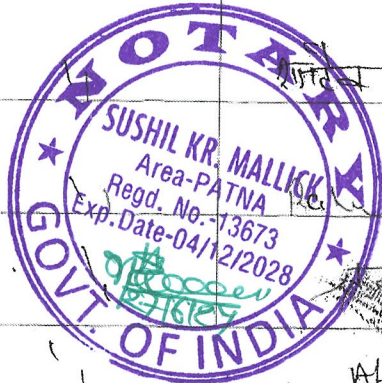


Ashay Kumar

31

83



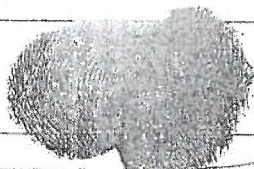

166	अनुज कुमार	मिठावा	अनुज कुमार
167	अमित कुमार	11	[Redacted]
168	आदित्य कुमार	11	[Redacted]
169	हार्दिका देवी	11	[Redacted]
170	पुजा देवी	11	[Redacted]
171	चन्द्रिका देवी	11	चन्द्रिका देवी
172	रिमा कुमारी	11	रिमा कुमारी
173	सुनीता देवी	11	सुनीता देवी
174	उदीप पायवान	11	उदीप पायवान
175	गुडिया देवी	11	गुडिया देवी
176	अभिनव कुमार	11	अभिनव कुमार
177	सावित्री देवी	11	सावित्री देवी
178	राजेश कुमार	11	राजेश कुमार
179	राहुल कुमार	11	राहुल कुमार
180	अरुण कुमार	11	अरुण कुमार

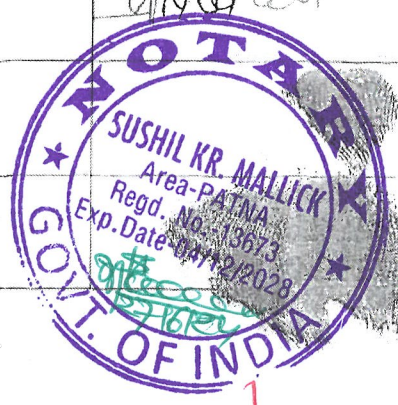


Abhay Kumar

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	पितामह कुमारे	सिपाही	कीर्तन गुरु
181	रंजु देवी		रंज देवी
182	राहुल कुमारे		राहुल कुमारे
183	पुनम देवी		पुनम देवी
184	विपिन कुमारे		वीपिन कुमारे
185	राज सिंग रविशंकर		राज सिंग रविशंकर
186	सुखदेव रविशंकर		
187	सुरज कुमारे		सुरज कुमारे
188	कान्ति देवी		कान्ती देवी
189	वृन्दा पादमिनी		
190	माली कुमारे		माली कुमारे
191	मोक्षमणि सिंह		
192	दिपक रविशंकर		दिपक रविशंकर
193	प्रतिम देवी		प्रतिम देवी
194	रेखा माली		
195	राजा राघु		

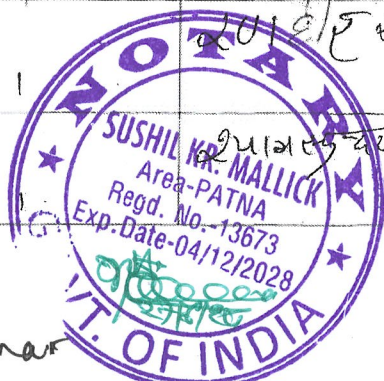


Abhay Kumar

(Handwritten mark)

85

	पञ्चांग मन्त्र	सिद्धिवा	Chandam
196	रंजु देवी	॥	रंजु देवी
197	रंजु कुमारे	॥	Ranesh Kumar
198	शिव कुमारे	॥	शिव कुमारे
199	राहुल कुमारे	॥	राहुल कुमारे
200	सुरेश सिंह	॥	सुरेश सिंह
201	अरुण सिंह	॥	अरुण सिंह
202	अपराज कुमारे	॥	अपराज सिंह
203	मिना कुमारे	॥	अपराज कुमारे
204	मिन्नु देवी	॥	मिन्नु देवी
205	पुष्पा देवी	॥	पुष्पा देवी
206	वसुधा कुमारे	॥	वसुधा कुमारे
207	सदाशिव कुमारे	॥	सदाशिव कुमारे
208	रज्जुशिव राम	॥	रज्जुशिव राम
209	श्याम कुमारे	॥	श्याम कुमारे
210		॥	

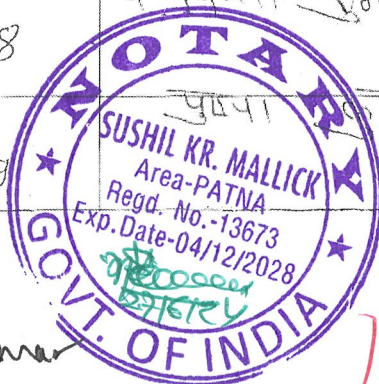


Abhay Kumar

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211	हुलसी ठाकर	9199761431 मैडगाँव	हुलसी ठाकर
212	अरविचंद्रकुमार	मैडगाँव	अरविचंद्रकुमार सिंह
213	अशोक	8710909594	अशोक
214	रामबाबू सिंह	9546088672 मैडगाँव	राम बाबू सिंह
215	विनेश्वर सिंह	9801172232	विनेश्वर सिंह
216	लताचंद्र	डेउगाँव 8877778308	लताचंद्र
217	रवींद्र कुमार	मैडगाँव	रवींद्र कुमार
218	देवमती देवी	9939622090 मैडगाँव	देवमती देवी
219	अरती मंगलका	9304017200	अरती मंगलका
220	वरुण कुमार	9934423164 मैडगाँव	वरुण कुमार
221	दिपक कुमार	7250418848 मैडगाँव	Deepak Kumar
222	जायत्री देवी	 मैडगाँव	जायत्री देवी
223	देवेंद्र पालवान	9263245408 मैडगाँव	देवेंद्र पालवान
224	पिंकी कुमारी	मैडगाँव 7250418848	पिंकी कुमारी
225	पुष्पा कुमारी	मैडगाँव 7921096199	पुष्पा कुमारी

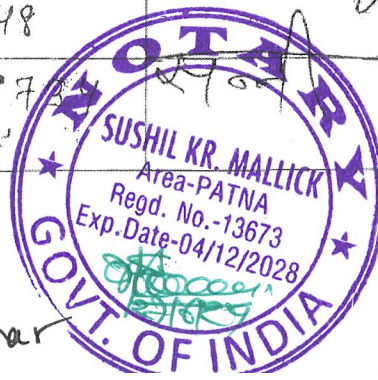


Abhay Kumar

D/E

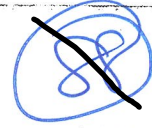
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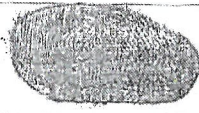
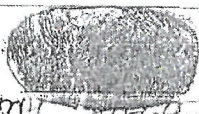







226	निरमा कुमारी	भंडारवा	निरमा कुमारी
227	होटी राम	8294840819 भंडारवा	होटी राम
228	अशोक साव	9576907855	अशोक साव
229	पिन्डू कुमार सिंह	9801481264	पिन्डू कुमार सिंह
230	संतोष राम	9199744775	SANTOSH
231	ज्योति देवी	7762916861	ज्योति देवी
232	अमित कुमार	7739675579	अमित कुमार
233	मालिकचन पाठ	8582034827	मालिकचन पाठ
234	कारन पासवान	7762916861	कारन पाठ
235	लक्ष्मीनिशा देवी	8582034827	
236	देवलाल पाठ	भंडारवा	
237	अश्विनी पासवान	भंडारवा	अश्विनी पासवान
238	प्रेम मांझी	भंडारवा	प्रेम मांझी
239	रोहित सिंह	भंडारवा 7250418848	Rohit Singh
240	शान्ती कुमार	80921297 भंडारवा	

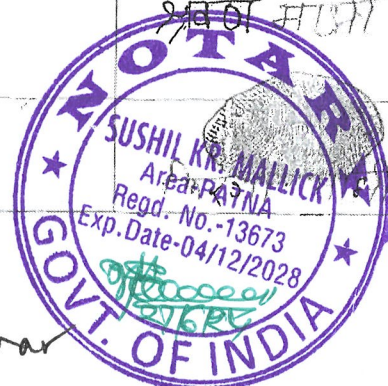


Abhay Kumar

RV

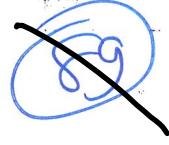


241	स्वीटी देवी	भेड़गाँव	 स्वीटी देवी
242	राजकन्या पाठ	भेड़गाँव	
243	जितेन्द्र मांझी	भेड़गाँव	राजकन्या पाठ जितेन्द्र मांझी
244	सरबत कुमार	भेड़गाँव	सरबत कुमार
245	शाहित कुमार	भेड़गाँव	
246	दुषान कुमार	भेड़गाँव	दुषान कुमार
247	धर्मेन्द्र कुमार	भेड़गाँव	धर्मेन्द्र कुमार
248	तरुण मांझी	न 2090 55 310 भेड़गाँव	 तरुण मांझी
249	जितेन्द्र मांझी	न 2090 55 310 भेड़गाँव	
250	रविन्द्र मांझी	भेड़गाँव ॥	 जितेन्द्र मांझी
251	चंद्रन कुमार	भेड़गाँव	 चंद्रन कुमार
252	शन्नी कुमार	भेड़गाँव	 शन्नी कुमार
253	लालजुलाब मांझी	भेड़गाँव 9905303556	 लालजुलाब मांझी
254	शरदा मांझी	भेड़गाँव	शरदा मांझी
255	किरंती मांझी	भेड़गाँव	



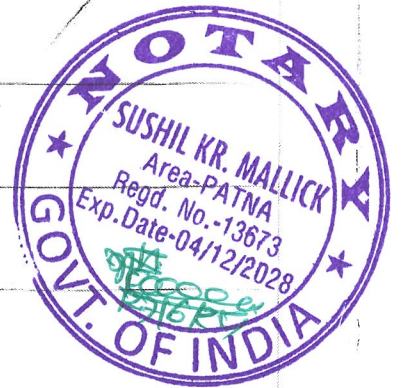
Abhay Kumar

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समस्त ग्राम वासियों की तरफ से सूची के साथ


सीरियल नंबर	नाम	पता / मोबाइल नम्बर	हस्ताक्षर
1	Mus	9097715666	
2	पद्मेश सिंह	8404975751	
3	Mahar Singh	9525236131	
4	Rishar Kr	9155092223	
5	Rajesh Kumar	9955476254	
6	शिव कुमार		
7	Mamraj Singh	8002766658	
8	RINKU		
9	KP		
10	Mohesh Kumar	9620456934	
11	P Singh	7281813382	
12	Suresh Singh		
13	अजय कुमार	9931721536	
14	सोहन देव	9572805511	
15	अजय कुमार	9693394795	

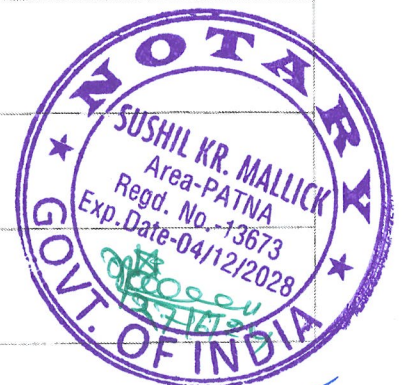


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PK

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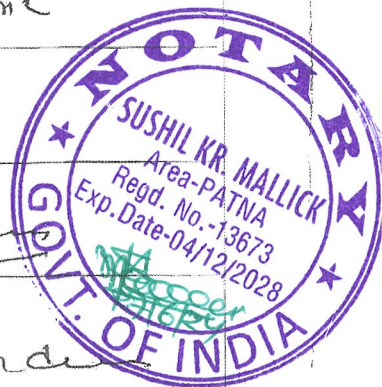
16	Rakesh Kumar	9430266499	
17	Manish Kumar	9570773231	
18	Sanjay Kumar	6200482659	
19	यू. अ. अ. अ. रवि कुमार	8298412741	
20	अ. अ. अ. अ. अ.	7282018585	
21	परमेश्वर	8210650830	
22	Sandeep Kumar Singh	6203888406	
23	विजय कुमार	8298204420	
24	अ. अ. अ. अ.	8298405812	
25	Anish kr.	7992487331	
26	अ. अ. अ. अ.	9292906660	
27		8677920082	
28	Santosh kr.	8873436781	
29	Rohaan kr.	9155661302	
30	Munna Singh	8296305354	



Abhay Kumar

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		9934724829	बिहार रिज
31		7482971232	भारत 4121107
32		7282920411	Bilash ko.
33		7739028546	राजीव लाल
34		7282080883	वज्रपति रिज
35		7319803407	Bhulani
36		9006653369	VKS
37		9507866006	Ransan Singh
38		9431049902	AK
39		8296487026	रजनीश 410
40		9798954949	DILIP KUMAR
41		7250556171	जि.के.संगर
42		9608835758	AK
43		9852770457	Dharmendra
44		7033132057	Rgwendra
45		9507811803	भारत 4121107

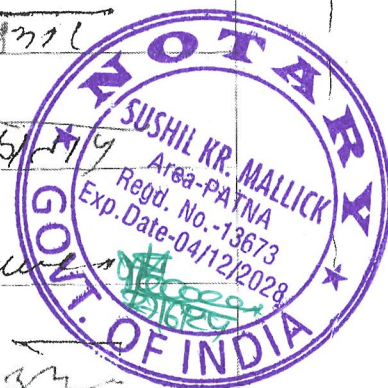


Abhay Kumar

DB

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46	8677919948	Milendra
47	7282018585	श्रीमती जयती
48	9097159216	Rajendra Kumar
49	9110964545	श्रीमती लक्ष्मी
50	7543041131	Chandana K R
51		श्रीमती जयती
52	7909097825	श्रीमती जयती
53	7250758803	श्रीमती जयती
54	8757907150	श्रीमती
55	9430829158	Rajendra Singh
56	7902372765	श्रीमती जयती
57	9931935725	श्रीमती जयती
58	9934046235	श्रीमती जयती
59	9931217738	श्रीमती जयती
60	7902330301	श्रीमती जयती



Rajendra Kumar

DB

Annexure - VII

(53)

F. No. 12/24/2019-HSMD
Government of India
Ministry of Environment, Forest & Climate Change
(HSM Division)

Indira Paryavaran bhawan,
Jorbagh Road, Aliganj
New Delhi-110003

Dated: 18th January, 2023

Office Memorandum

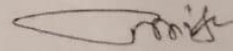
Subject: Representation against CBWTF facility of M/s S.R.Solution, Patna -reg.

Reference may kindly be made to a communication received from M/s Sangam Mediserve Pvt. Ltd seeking revocation of EC granted to M/s S.R.Solution, Patna, Bihar. A copy of the representation is attached, which is self-explanatory.

2. The communication highlights that the CBWTF Facility of M/s S.R.Solution was accorded requisite permissions despite the fact that there are other CBWTFs already running in the area within a radial distance of 75 Kms. Further, issues have also been raised w.r.t. the public hearing convened for the subject facility.

4.0 In view of the above, it is requested to kindly examine the matter as per provisions stipulated under Biomedical Waste Management Rules, 2016 and respective guidelines developed by CPCB. An Action taken Report may also kindly be provided to the Ministry.

Encl: As above



(Ved Prakash Mishra)
Director (HSMD)

To,

1. The Member Secretary
Bihar State Pollution Control Board,
Parivesh Bhawan, Plot No. NS-B/2,
Paliputra Industrial Area,
Patliputra, Patna - 800023
2. The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110032
3. The Principal Secretary
Health Department, Govt. of Bihar
1st Floor, Vikas Bhawan,
Bailey Road, Patna - 800015
4. The Chairman
State Environment Impact Assessment Authority
2nd Floor, Beltron Bhawan
Shastri Nagar, Patna - 800023.



Abhay Kumar

Government of India
Ministry of Environment, Forest & Climate Change
(HSM Division)

Indira Parayavaran Bhawan,
Jorbagh Road, Aliganj,
New Delhi – 110003

Dated: 18th January, 2023

Office Memorandum

Subject:- Representation against CBWTF facility of M/s S. R. Solutions, Patna – Reg.

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Encl: As above

(Ved Prakash Mishra)
Director (HSMC)

To,

1. The Member Secretary
Bihar State Pollution Control Board,
Parivesh Bhawan, Plot No. NS – B/2,
Patliputra Industrial Area,
Patliputra, Patna – 800023
2. The Member Secretary
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi – 110032.
3. The Principal Secretary
Health Department, Govt. of Bihar
1st Floor, vikash Bhawan,
Bailey Road, Patna – 800025.
4. The Chairman,
State Environment Impact Assessment Authority,
2nd Floor, Beltron Bhawan,
Shastri Nagar, Patna – 800023.



Ashay Kumar

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शरेश पाल गंगवार, आईएएस
Naresh Pal Gangwar, IAS



अवर सचिव
भारत सरकार
पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय
ADDITIONAL SECRETARY,
GOVERNMENT OF INDIA,
MINISTRY OF ENVIRONMENT, FOREST
AND CLIMATE CHANGE

D.O. No. 20/4/2021-HSMD

Dear Shri Aravind Kumar Chaudhary,

Dated: 14th October, 2022

The Ministry of Environment, Forest and Climate Change (MoEFCC) is administering the Bio-medical Waste Management (BMW/M) Rules, 2016 for scientific disposal of BMW. Further, to assist stakeholders in the implementation of the BMW/M Rules, 2016, the Central Pollution Control Board (CPCB) has also formulated various guidelines.

2. I would like to emphasize here that the purpose of these rules is to uniformly implement its provisions across the country with support of various stakeholders like the Ministry of Health and Family Welfare, State Health Department, State Pollution Control Boards/ Pollution Control Committees (SPCBs/ PCCs), Occupiers (waste generators), Common Bio-Medical Waste Treatment Facility Operators (CBWTFs) etc. In this regard, it is noteworthy to mention here the important role played by various stakeholders and facilities during the COVID-19 pandemic period towards effective management of COVID-19 waste.

3. May I highlight here that the Ministry often comes across media reports and receive representations from civil society/ stakeholder groups on non-compliance of BMW/M Rules, 2016/ CPCB Guidelines. The major issues highlighted in such complaints are related to unscientific/ non-compliant functioning of Healthcare Facilities (HCFs)/ CBWTFs, lack of gap-analysis studies & monitoring by SPCBs/ PCCs, non-consideration of gap-analysis reports with grant of environmental clearances by SEIAA, illegal dumping of BMW by HCFs/ CBWTFs, earmarking of HCFs for BMW treatment to CBWTFs against distance criteria etc. It is to be noted that new facilities may be allowed on the basis of gap analysis by SPCBs wherever required.

4. In light of the above, I would request you to inter-act in the matter and ensure that gap-analysis studies and BMW/M Rules, 2016/ CPCB guideline provisions must become the one of the fundamental grounds of granting ECs to HCFs/ CBWTFs. Further, the SPCBs/ PCCs may be directed to ensure effective monitoring of CBWTFs and ensure that all CBWTFs within their jurisdiction come under the ambit of Online Continuous Emission Monitoring System and connect with CPCB server. In case of insufficient capacity, proper gap analysis be made and new facilities may be allowed. If required, the non-compliant entities can be penalized, and asked to deposit of requisite environmental compensation.

With Best Wishes,

Shri Aravind Kumar Chaudhary
Principal Secretary
Environment, Forest and Climate Change
Government of Bihar,
Aranya Bhawan, Peer Ali Shah Marg
Sheikhpura, Patna-800 014
e-mail: bcc@nic.in



प्राथमिक, 5th Floor, Room No. 505, पृथ्वी नगर, पटना-800 005
पृथ्वी नगर, 5th Floor, Room No. 505, पृथ्वी नगर, पटना-800 005
New Delhi 110025, Tel: (011) 26624000, E-mail: aad@nic.in

Abhay Kumar

D.O. No. 20/4/2021 - HSMD

Dear Shri Arvind Kumar Chawdhary,

Dated: 14th October, 2022

The Ministry of Environment, Forest and Climate Change (MoEF&CC) is administrating the Bio-Medical Waste Management (BMWM) Rules 2016 for scientific disposal of BMW. Further, to assist stakeholders in the implementation of the BMWM Rules, 2016, the Central Pollution Control Board (CPCB) has also formulated various guidelines.

2. I would like to emphasize here that the purpose of these rules is to uniformly implement its provisions across the country with support of various stakeholders like the Ministry of Health and Family Welfare, State Health Department, State Pollution Control Boards / Pollution Control Committees (SPCBs / PCCs), Occupiers (waste generators), Common Bio-Medical Waste Treatment facility Operators (CBWTFs) etc. In this regard, it is noteworthy to mention here the important role played by various stakeholders and facilities during the COVID 19 pandemic period towards effective management of COVID – 19 waste.

3. May I highlight here that the Ministry often comes across media reports and receive representations from civil society / stakeholder group on non-compliance of BMWM Rules, 2016/ CPCB Guidelines. The major issues highlighted in such complaints are related to unscientific / non-compliance functioning of Healthcare Facilities (HCFs / CBWTFs, lack of gap-analysis studies & monitoring by SPCBs / PCCs, non-consideration of gap-analysis reports while grant of environment clearances by SEIAA, illegal dumping of BMW by HCFs / CBWTFs earmarking of HCFs for BMW treatment of CBWTFs against distance criteria etc. It is to be noted that new facilities may be allowed on the basis of gap analysis by SPCBs wherever required.

4. In the light of the above, I would request you to intervene in the matter and ensure that gap-analysis studies and BMWM Rules, 2016 / CPCB guidelines provisions must become the one of the fundamental grounds of granting ECs to HCFs / CBWTFs. Further, the SPCBs / PCCs may be directed to ensure effective monitoring of CBWTFs and ensure that all CBWTFs within their jurisdiction comes under the ambit of Online Continuous Emission Monitoring System and connect with CPCB server. In case if insufficient capacity, proper gap analysis be made and new facilities may be allowed. If required, the non-complaint entities can be penalized and asked to deposit of requisite environmental compensation.

With best wishes,

Yours sincerely,

(Naresh Pal Gangwar)

Shri Arvind Kumar Chaudhary,
Principal Secretary,
Environment, Forest and Climate Change
Government of Bihar,
Aranaya Bhawan, Peer Ali Khan Marg,
Sheikhpura, Patna – 800 014
efd-bih@nic.in



Abhay Kumar

96 **Annexure-VIII**
STATE LEVEL EXPERT APPRAISAL COMMITTEE (SEAC), BIHAR

2nd Floor, BELTRON Bhawan, Shastri Nagar, Patna – 800023.

Ref. No. - 90

Patna Dated: - 27/02/2023

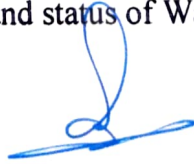
**MINUTES OF 18th MEETING OF STATE LEVEL EXPERT APPRAISAL
COMMITTEE (SEAC), BIHAR CONSTITUTED ON 12.08.2021**

VENUE: SEIAA Office

DATE: 20th February, 2023

Minutes/Proceeding of the Meeting

1. **Opening Remarks of the Chairman:** The Chairman and Members extended warm welcome with each other and other participants of the meeting. Thereafter, the meeting was opened for the proceedings as per the agenda adopted for the meeting.
2. **Confirmation of Minutes of 17th Meeting (17/2023)** vide Ref. No.- 13, dated 09.01.2023 of State Expert Appraisal Committee held on 09th January, 2023. The State Expert Appraisal Committee, hereinafter called the SEAC, was informed that no representation has been received regarding projects considered in meeting held on 09th January, 2023. Minutes of meeting of the said SEAC was confirmed.
3. **Consideration of Proposals:** The SEAC considered the proposals received as per the agenda adopted for 18th meeting (18/2023) vide ref. no. 74 dated- 10.02.2023. The key points of deliberations held were as follows.
4. With regard to the proposals submitted for the real-estate/ apartment/ residential building projects, industry, etc. and various issues concerning the green belt area / greenery, human health hazards and status of Waste Management, etc. were thoroughly discussed and scrutinized.





period of six months, AND submit a detailed action plan within three months from date of grant of Environmental Clearance by the SEIAA, Bihar.

AGENDA ITEM NO. 11

Proposed Common Bio-Medical Waste Treatment Facility at Mauza:- Ainlo, Tehsil:- Fatwah, District:- Patna, State:- Bihar, by M/S S. R. Solutions [Proposed Capacity:- Incinerator – 750 Kg/hour, Autoclave – 1000 Liters/batch, Shredder – 300 Kg/hour, Effluent Treatment Plant – 10 KLD] – Reg. Environmental Clearance (File No.: SIA/7(da)/2036/2022, Proposal No.: SIA/BR/INFRA2/414514/2023).

Environment Consultant: M/s Shivalik Solid Waste Management Limited.

Application along with filled up Form - I, Prefeasibility Report and Environment Management Plan in the prescribed format was submitted to SEIAA, Bihar on 03rd June, 2022 for obtaining Terms of reference (ToR). ToR has been granted by SEIAA, Bihar vide F. No.:- SIA/7(da)/2036/2022, dated 29.07.2022 and Public Consultation has been conducted by Bihar State Pollution Control Board, Patna on dated 21.12.2022. Final EIA in the prescribed format was submitted to SEIAA, Bihar on 30th January, 2023 for obtaining Environmental Clearance (EC).

The Project Proponent along with environmental consultant M/s Shivalik Solid Waste Management Limited, made a presentation on the key parameters and salient features of the project. Based on the discussion, the committee decided to keep this project proposal in abeyance till the time the disposal of the tender called by Bihar State Pollution Control Board, for establishment of additional Common Bio-Medical Waste Treatment Facility for Patna.

Consideration of Terms of Reference Proposal

AGENDA ITEM NO. 12


Proposed Metallurgical Project "Dina Mahabir Re-rollers Private Limited" at Mauza:- Agamkuan, Tehsil:- Patna Rural, District:- Patna, State:- Bihar; Area:- 3.8 Acres by M/s Dina Mahabir Re-rollers Private Limited [Proposed production capacity of TMT Bars 94,500 TPA] – Reg. Terms of Reference (File No.: SIA/3(a)/2245/2023, Proposal No.: SIA/BR/IND1/411172/2022).



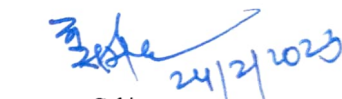
LIST OF PARTICIPANTS IN 18th MEETING OF SEAC, BIHAR HELDON 20th FEBRUARY 2023

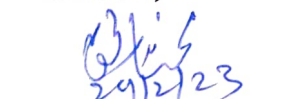
Sl. No.	Name	Designation	Attended on 20.02.2023
1.	Dr. Gopal Sharma	Chairman	Present
2.	Dr. Ramakar Jha	Member	Present
3.	Dr. Bibha Kumari	Member	Present
4.	Dr. Anshumali	Member	Absent
5.	Dr. Aditya Mohanty	Member	Absent
6.	Shri Mokhtarul Haque	Member	Present
7.	Shri Ajit Samaiyar	Member	Present
8.	Shri Ranjan Kumar	Member	Absent
9.	Shri S. Chandrasekar	Member Secretary	Present

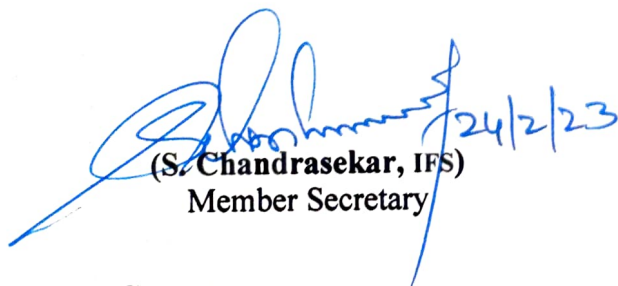
Signature(s) of the Members Present

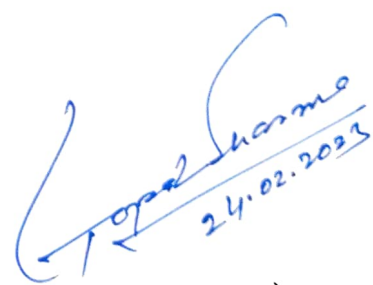

Sd/- 24/2/2023
(Dr. Ramakar Jha)
Member, SEAC

Sd/-
(Dr. Bibha Kumari)
Member, SEAC


Sd/- 24/2/2023
(Ajit Samaiyar)
Member, SEAC


Sd/- 24/2/23
(Mokhtarul Haque)
Member, SEAC

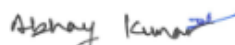

Sd/- 24/2/23
(S. Chandrasekar, IFS)
Member Secretary


Sd/- 24.02.2023
(Dr. Gopal Sharma)
Chairman

Copy to:-

The Member Secretary, SEIAA, Bihar
For information and necessary action.





STATE LEVEL EXPERT APPRAISAL COMMITTEE (SEAC), BIHAR

2nd Floor, BELTRON Bhawan, Shastri Nagar, Patna – 800023.

Ref. No. - 106.

Patna Dated: - 27/02/2024.

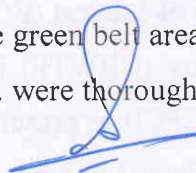
MINUTES OF 35th MEETING OF STATE LEVEL EXPERT APPRAISAL COMMITTEE (SEAC), BIHAR CONSTITUTED ON 12.08.2021

VENUE: SEIAA Office

DATE: 17th February, 2024.

Minutes/Proceeding of the Meeting

- 1. Opening Remarks of the Chairman:** The Chairman and Members extended a warm welcome to each other and among participants of the meeting. Thereafter, the meeting was opened for the proceedings as per the agenda adopted for the meeting.
- 2. Confirmations of Minutes of 34th Meeting (34/2023) vide Ref. No.-25, dated:- 12.01.2024 of State Expert Appraisal Committee held on 10th January, 2024.** The State Expert Appraisal Committee, hereinafter referred to as SEAC, was informed that no representation has been received regarding projects considered in the meeting held on 10th January, 2024. The minutes of the said SEAC meeting was confirmed by the Committee.
- 3. Consideration of Proposals:** The SEAC considered the proposals received as per the agenda adopted for the 35th meeting (35/2024) vide Ref. No. - 100, dated- 14.02.2024. The key points of the deliberations held were as follows.
- 4.** With regard to the proposals submitted for the Real-estate / apartment / Residential building projects, industry, Sand Mining project, etc. the committee discussed about how to get the E.C. conditions complied during and after the completion of the projects and various issues concerning the green belt area / greenery, public health hazards, and status of Waste Management, etc. were thoroughly discussed and scrutinized.





Consideration of Environmental Clearance Proposal

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AGENDA ITEM NO. 01

Ashay Kumar

Proposed Common Bio-Medical Waste Treatment Facility at Mauza:- Ainio, Tehsil:- Fatuha, District:- Patna, State:- Bihar, by M/S S. R. Solutions; (Total Area: 1.1 Acres) (File No. :SIA/7(da)/2036/2022, Proposal No: SIA/BR/INFRA2/414514/2023).

Environment Consultant: -Shivalik Solid Waste Management Limited.

Application along with filled up Form – I, Pre-feasibility report and Environment Management Plan in the prescribed format was submitted to SEIAA, Bihar on 03rd June, 2022 for obtaining Terms of Reference (ToR). SEIAA, Bihar issued ToR Vide F.No. SIA/7(da)/2036/2022, dated 29.07.2022 and public hearing for the proposed project was conducted by Bihar State Pollution Control Board on 21.12.2022. Final EIA report was submitted by Project Proponent in the prescribed format to SEIAA, Bihar on 30.01.2023 for obtaining Environmental Clearance (EC).

Earlier in the meeting dated-20.02.2023, the committee decided to keep this proposal in abeyance till the disposal of the tender (EoI) called by the Bihar State Pollution Control Board (BSPCB) for the establishment of additional Common Bio-Medical Waste Treatment Facilities.

The Project Proponent along with the Environmental consultant made a presentation on the key parameters and salient features of the project. Based on the discussion, the Committee perused the letter no.-205 dated 24.01.2023 received from the Bihar state Pollution Control Board (BSPCB) regarding the counter affidavit filed in CWJC No. 14110/2023, S R Solution Vs The State of Bihar & Ors before the Hon'ble Patna High Court and the additional conditions imposed in the ToR granted to the project proponent. The committee observed that the Project Proponent has not complied with the additional conditions no. 2 and 3 as mentioned in the ToR issued to the Project Proponent. From the perusal of the counter affidavit, the committee observed that the BSPCB cancelled its earlier tender inviting Expression of Interest (EOI) for establishing additional Common Bio-Medical Waste Treatment Facility (CBWTF) in various districts in the State, as per the revised guidelines issued by the CPCB as prescribed in the Bio Medical Waste Management Rules, 2016. Later, the BSPCB floated re-tender as per the revised guidelines issued by the CPCB after considering the gap analysis regarding the disposal capacity of the existing facilities *vis-a-vis* the generation of Bio Medical Waste, then it has been found that at present

there is no need of additional facility for Patna district, as the existing facility is possessing the required treatment facility to dispose the bio-medical waste in the Patna coverage area. The committee has also noted that the counter affidavit (filed by the BSPCB) also discloses that the Hon'ble Patna High Court has imposed a stay on the Board's decision to issue re-tender, and this matter is under consideration of the Hon'ble Patna High Court. During discussion in the presence of the Project Proponent, it was informed by the Member Secretary of the SEAC who is holding the post of the Member Secretary of BSPCB to the committee (SEAC) that the project proponent has not participated in the tender process initiated by the BSPCB. As per the revised guidelines notified by the Central Pollution Control Board (CPCB) in conformity with the prescribed provisions of the Bio Medical Waste Management Rules, 2016, the concerned SPCB is expected to issue a notice inviting Expression of Interest (EoI) for development of a CBWTF in a coverage area and instruct the successful proponent to obtain EC as per EIA Notification, 2006. The project proponent in this case has approached the SEIAA on his own without participating in the tender process as prescribed. Therefore in the facts and circumstances as mentioned above, the committee after discussion and due diligence has decided to recommend for rejection of this proposal for the Environmental Clearance.

AGENDA ITEM NO. 02

Proposed Residential Building Project "Thakur Singh Suncity Complex" at Village:- Hario, Thana-Chandauti, Dist-Gaya, State-Bihar; by M/s Bhuswami Buildcon Private Limited [Total Plot Area:-16915.86m², Total Built-up Area:-55,312.43 m²] – Reg.- Environmental Clearance,

(File No. : SIA/8(a)/2485/2023, Proposal No: SIA/BR/INFRA2/447629/2023).

Environment Consultant: M/s PARAMARSH (Servicing Environment and Development).

Application along with filled up Form – I, Form – I(A) and Conceptual Plan in the prescribed format was submitted to SEIAA, Bihar on 19th October, 2023 for obtaining Environmental Clearance (EC).

Earlier in the meeting dated – 08.11.2023, the committee directed the project proponent to submit the plan of Residential Building / Block for Economically weaker section (EWS). The Committee also decided to make a site visit o the proposed project site.

(Handwritten signature)



(Handwritten signature: Abhay Kumar)

make a site visit before recommendation of Environmental Clearance and also proposed to SEIAA, Bihar to write to the District Magistrate, Nawada to submit the approved District Survey Report for the minor minerals other than Sand, as prescribed by the MoEFCC, GoI.

Any other matter:

Auto Terms of Reference (ToR) for sand mining project on PARIVESH Portal.

The Committee decided that the mechanism for issuing online system generated Standard Terms of Reference (SToR) for sand mining project to be granted through PARIVESH Portal (F.No. IA 3-22/15/2022-IA-III/ {Computer No. 178038} dated 06.05.2022) after approval of the Member Secretary, SEAC, Bihar and accordingly delegated the Member Secretary, SEAC for the same, limited to this extent only for the sand mining projects.

LIST OF PARTICIPANTS IN 35th MEETING OF SEAC, BIHAR HELD ON 17th FEBRUARY, 2024.

Sl. No.	Name	Designation	Attended on 17.02.2024
1.	Dr. Gopal Sharma	Chairman	Present
2.	Dr. Ramakar Jha	Member	Present
3.	Dr. Bibha Kumari	Member	Present
4.	Dr. Anshumali	Member	Absent
5.	Dr. Aditya Mohanty	Member	Absent
6.	Shri Mokhtarul Haque	Member	Present
7.	Shri Ajit Samaiyar	Member	Present
8.	Shri Ranjan Kumar	Member	Absent
9.	Shri S. Chandrasekar	Member Secretary	Present



Abhay Kumar

State Environment Impact Assessment Authority, Bihar2nd floor, Beltron Bhawan, Shastri Nagar, Patna - 800 023.

Ref. No. - 120

Patna, Date:- 06/03/2024

Minutes of the 52nd meeting of SEIAA, Bihar, constituted on 12-08-2021 convened on 02nd March, 2024

A meeting of SEIAA was convened on Saturday, 02.03.2024. Following members were present in the meeting.

Present: -

- | | | |
|----------------------------|---|------------------|
| 1. Shri Atul Aditya Pandey | - | Chairman. |
| 2. Shri Arun Prakash | - | Member. |
| 3. Shri Abhay Kumar | - | Member Secretary |

Agenda Item No.- 01

Sand Mining Project on river Ulai at Jamui Block No. – 04 Sand Ghat of Jamui district, Area – 05.0 Ha. (File No.:- SIA/1(a)/2326/2023, Online Proposal No.:- SIA/BR/MIN/444603/2023).

- **Proposal discussed in SEAC** on 17th February, 2024 and recommended for Environmental Clearance with Standard conditions along with special conditions.

➤ **Resolve of the SEIAA:-**

The Proposal was discussed in the light of the letter received from IA – Division, Ministry of Environment, Forest and Climate Change (MoEF&CC), Govt. of India vide F.No.L-11011/13/2021-IA-II(M) dated 4th December 2023 and also the Bihar Minerals (Prevention of Illegal Mining Transportation and Storage (Amendment) Rules 2019 regarding clarification on imposing conditions relating to manual / semi-mechanized / mechanized method of mining in the environmental clearance relating to the sand in Bihar particularly where the District Survey Report (DSR) has been approved for one-meter mining depth.

The SEAC has recommended to grant Environmental Clearance (EC), with standard conditions in addition to special conditions i.e. (a) The proposed plantation consisting of mixture of indigenous and fast growing species of trees must be done



Abhay Kumar

DN

➤ **Resolve of the SEIAA:-**

In view of the consideration of SEAC and its recommendation to grant Terms of Reference (ToR), the SEIAA resolved to grant ToR along with standard conditions as imposed by the SEAC (Annexure – C) in its MoM (Ref. No. 106, dated 27.02.2024). Further, the District Magistrate, Nawada be requested to provide the approved District Survey Report for minor minerals other than sand as prescribed by the MoEF&CC, GoI.

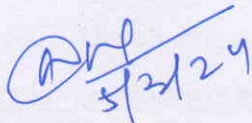
Agenda Item No.- 07

Proposed Common Bio – Medical Waste Treatment Facility at Mauza:- Ainio, Tehsil:- Fatuha, District:- Patna, State:- Bihar, by M/s S. R. Solutions, (Total Area: 1.1 Acres) (File No. :SIA/7(da)/2036/2022, Proposal No: SIA/BR/INFRA2/414514/2023).


➤ **Proposal discussed in SEAC** on 17th February, 2024 and recommended for rejection from Environmental Clearance.


➤ **Resolve of the SEIAA:-**

In view of the consideration of SEAC and its recommendation for rejection of Environmental Clearance (EC), the SEIAA resolved to reject the proposal for Environmental Clearance as mentioned in the SEAC in its MoM (Ref. No. 106, dated 27.02.2024).



(Abhay Kumar)
Member Secretary, SEIAA


(Arun Prakash),
Member, SEIAA


(Atul Aditya Pandey)
Chairman, SEIAA



Abhay Kumar

Annexure - XI

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State Environment Impact Assessment Authority, Bihar2nd floor, Beltron Bhawan, Shastri Nagar, Patna - 800 023.

Ref. No. 136

Patna, Dated:- 13/03/2024

From,

Abhay Kumar, I.F.S.
Member Secretary,
SEIAA, Bihar.

To,

Shri Santosh Ojha,
Proprietor,
M/s S. R. Solution,
House No 384, 549A East of NSC,
Sheikhpura P.O.: - BV College,
Patna, Bihar, Pin:- 800014,
Email:- srsolution165@gmail.com,
santoshojha.bmw@gmail.com.

Subject:- Rejection of your proposal of Environmental Clearance for Proposed Common Bio – Medical Waste Treatment Facility at Mauza:- Ainio, Tehsil:- Fatuha, District:- Patna, State:- Bihar, by M/s S. R. Solutions, (Total Area: 0.434 Ha./1.1 Acres).

Ref.:- SEAC meeting dated 17.02.2024 (Ref. No. 106, dated 27.02.2024) and SEIAA meeting dated- 02.03.2024 (Ref. No.- 120, Dated:- 06.03.2024)

Sir,

This has reference to your online application for the proposal of Common Bio – Medical Waste Treatment Facility at Patna district, in prescribed Form – I, Prefeasibility Report, Environment Impact Assessment (EIA) Report and other documents seeking Environmental Clearance (EC) of the project mentioned in the subject as below:-

Proposed Common Bio – Medical Waste Treatment Facility at Mauza:- Ainio, Tehsil:- Fatuha, District:- Patna, State:- Bihar, by M/s S. R. Solutions, (Total Area: 0.434 Ha./1.1 Acres) (File No.: SIA/7(da)/2036/2022, Proposal No: SIA/BR/INFRA2/414514/2023).

It is to inform you that on the basis of recommendation of SEAC, the SEIAA has resolved to **reject** your above mention proposal. Hence your proposal shall now be treated as **rejected** for Environmental Clearance.

This is for your information and record.



Yours faithfully,

(Abhay Kumar)
Member Secretary,
SEIAA, Bihar

Abhay Kumar